

The Odisha Gazette

PUBLISHED BY AUTHORITY

No. 1, CUTTACK, THURSDAY, JANUARY 11, 2024 / BAISAKHA 1, 2020

SEPARATE PAGING IS GIVEN TO THIS PART IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

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INFORMATION & PR DEPARTMENT

PART VII

Advertisements, Notices, Press Notes, Audit Reports
and Awards on Industrial Disputes, etc.

THE ODISHA GAZETTE : NOTICE

Owing to rise in cost of labour and materials, the rates of the *Odisha Gazette* have been revised with effect from the 1st January 1994 as follows :—

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(C) The cost of the Extraordinary issues of the *Odisha Gazette* has been revised to Rs. 2·60 without postage per page and the postal charges will be added according to the weight, if ordered for by post.

REVISED RATES OF ADVERTISEMENT

- | | | | |
|--|----|-----|--------|
| (I) Full page per issue | .. | Rs. | 529·00 |
| (II) Half page per issue | .. | Rs. | 265·00 |
| (III) Line covering double column measure per issue. | .. | Rs. | 8·80 |
| (IV) Line in single column per issue | .. | Rs. | 4·40 |

Orders for supply of the *Odisha Gazette* should be addressed to "The Publisher of the *Odisha Gazette*, Directorate of Printing, Stationery & Publication, Odisha, Madhupatna, Cuttack-753 010" and must be accompanied by a remittance of the cost.

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S. SARANGI

Publisher, The *Odisha Gazette*

N. B.—Due to urgent and immediate nature of Government works, the subscribers are requested to well co-operate with the "Publisher" for delay in printing and timely supply of Gazettes.

INVITATION FOR BIDS (IFB)

Bid Identification No. 03-E. E., CTC. (R. & B.) of 2017-18

No. 3368—The Executive Engineer, Cuttack (R. & B.) Division, No. I, Cuttack on behalf of the Governor of Odisha invites percentage rate bids in double cover system in Online mode for the construction of works as detailed in the table from the class of eligible contractors as mentioned in Column (4) registered with the State Governments and contractors of equivalent Grade/Class registered with Central Government/M.E.S./Railways/C.P.W.D. for execution of civil works. The proof of registration from the appropriate authority shall be enclosed along with the bid. If successful, the bidder who has not registered under State Government has to register under the appropriate registering authority of the State Government of Odisha in appropriate class of eligibility before award of the work.

2. The bidders may submit bids for the following works:—

TABLE

Sl. No.	Name of the works	Approximate value of works	Class of contractor	Concerned Dy. E.E./ A.E. E. with headquarters	E.M.D.	Cost of documents including VAT @ 5%	Period of completion
(1)	(2)	(3) (in Rs.)	(4)	(5)	(6) (in Rs.)	(7) (in Rs.)	(8)
1	Construction of Store House/Godown for preservation of seized materials under NDPS Act, 1985 at Krushak Bazar, Excise Office Premises, Cuttack for the year 2017-18.	C.W. : 55,27,007 E. I. : 6,12,574 P. H. : 84,333 Total : <u>62,23,914</u>	'B' & "A" class	Cuttack (R. & B.) Subdivision No. I, Cuttack.	62,300	10,500	6 (six) calendar months.
2	Construction of Urban PHC Building at Thoriasahi, Cuttack under NUHM Scheme for the year 2016-17.	C.W. : 61,04,866 E. I. : 5,39,820 P. H. : 10,73,503 Total : <u>77,18,189</u>	'B' & "A" class	Cuttack Project (R. & B.) Subdivision Cuttack.	77,200	10,500	6 (six) calendar months.
3	Construction of road from Krushak Bazar Road to IPSAR College, CDA, Bidanasi, Cuttack for the year 2017-18.	C.W. : 69,28,938	'B' & "A" class	Cuttack (R. & B.) Subdivision No. I, Cuttack.	69,300	10,500	3 (three) calendar months.
4	Improvement to 18mtr. wide road Sector-9 connecting Sector 6 & Sector 10, CDA, Bidanasi for the year 2017-18.	C.W. : 95,42,082	'B' & "A" class	Cuttack (R. & B.) Subdivision No. I, Cuttack.	95,500	10,500	3 (three) calendar months.

3. Bid documents consisting of plans, specifications, the schedule of quantities and the set of terms and conditions of contract and other necessary documents can be seen in the Website : www.tendersodisha.gov.in.

4. (i) Bids must be accompanied by Earnest Money Deposit/Bid security of the amount specified for the work in the table Column (6) above, pledged in favour of the Executive Engineer, Cuttack (R. & B.) Division, No. I, Cuttack payable at Cuttack and will have to be in shape of Deposit Receipt of Nationalised Bank/Kissan Vikash Patra/Post Office Savings Bank Account/National Savings Certificate/Post Office Time Deposit Account duly pledged in favour of the Executive Engineer, Cuttack (R.&B.) Division No. I, Cuttack and payable at Cuttack. Bidders desirous in hire machines or equipments from outside the State or owned but deployed outside the State are required to furnish 2% of the amount put to tender as bid security.

(ii) Additional performance security shall be obtained from the bidder when the bid amount is less than the estimated cost put to tender. In such an event, the bidders who have quoted less bid price/rates than the estimated cost put to tender shall have to furnish the exact amount of differential cost i.e. estimated cost put to tender minus the quoted amount as additional performance security in shape of Deposit Receipt of Nationalised Bank/Kissan Vikash Patra/Post Office Savings Bank Account/National Savings Certificate/Post Office Time Deposit Account duly pledged in favour of the Executive Engineer, Cuttack (R.&B.) Division No. I, Cuttack and payable at Cuttack in the sealed envelope along with the bid at the time of submission.

5. The bid documents will be available in the Website : www.tendersodisha.gov.in from 10-00 A.M. of the 1st June 2017 to 4-00 P.M. of the 16th June 2017 for Online bidding.

6. The bidder must possess compatible Digital Signature Certificate (DSC) of Class II or Class III

7. Bids shall be received only "Online" on or before the 16th June 2017 up to 4-00 P.M.

8. Bids received Online shall be opened at 11-00 hours on the 23rd June 2017 in the office of the Executive Engineer, Cuttack (R. & B.) Division No. I, Cuttack in the presence of the bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging onto the site through their D.S.C. If the office happens to be closed on the last date of opening of the bids as specified, the bids will be opened on the next working day at the same time and venue.

9. After the date & time of receipt of bid is over the original Bid security and Demand Draft towards cost of bid documents as per Columns (6) & (7) shall be submitted in the office of the S.E., Cuttack (R.&B.) Circle, Cuttack/Executive Engineer, Cuttack (R.&B.) Division No. I, Cuttack/Deputy Executive Engineer or Assistant Engineer (R.&B.) Subdivision as specified in Column (5) of the table on or before date & time of opening of bid as specified at Para. 8 above during office hours on working days failing which the bid will be rejected.

10. The cost of bid documents in shape of Demand Draft issued from any Nationalized Bank payable at Cuttack may be prepared in favour of the Executive Engineer, Cuttack (R.&B.) Division, Cuttack. The above Demand Draft may be furnished separately for Rs.10,000 & Rs. 500 towards cost of bid document & VAT respectively.

11. The Engineer contractor willing to avail the exemption of E.M.D. will submit the scan copy of affidavit to avail the exemption along with bid document and the original affidavit will be submitted before opening of technical bid. Affidavit should contain how many times such facility have been availed by him prior to this during the current financial year. Otherwise they will not be entitled to avail such facilities.

12. The S.T./S.C. contractors willing to avail the facilities as fixed by Government will submit scan copy of the affidavit for the same along with tender document and the original affidavit will be submitted before opening of technical bid. Otherwise they will not be entitled to avail such facilities.

13. Other details can be seen in the bidding documents

14. The authority will not be held responsible for any technical snag or network failure during Online bidding.

15. The bidder may ask questions in the e-Procurement portal using his/her Digital Signature Certificate from 10-00 A.M. of the 1st June 2017 to 4-00 P.M. of the 7th June 2017 related to the tender for clarification.

16. The authority reserves the right to cancel any or all bids without assigning any reason.

[ILLEGIBLE]

CUTTACK
The 25th May 2017

Executive Engineer
Cuttack (R. & B.) Division No. I, Cuttack

e-PROCUREMENT NOTICE
INVITATION FOR BIDS (IFB)

Identification Tender Call Notice No. 01 of 2017-18

No. 1911—The Executive Engineer, Charbatia (R. & B.) Division, Choudwar on behalf of the Governor of Odisha invites percentage rate bids for the works detailed in the table below from the class of contractors as mentioned in Column (7) of table registered with the State Government and contractors of equivalent Grade/Class registered with Central Government/M.E.S./Railways for execution of civil works. The bidders may submit bids for any or all of the following works separately. "The bidders registered under other State Government/M.E.S./Railways/C.P.W.D. of equivalent rank may participate in the tender and the successful bidder has to register under the State P.W.D. before signing of the agreement". The proof of registration from the appropriate authority shall be enclosed along with the bid documents :—

TABLE

Sl. No.	Name of the works	Value of work put to tender	E.E./A.E.E. with headquarters	Security	Cost of document	Class of contractor	Period of completion
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		(in Rs.)		(in Rs.)*	(in Rs.)		
1	AR to ARC staff qr. such as repairing cement painting and outside door, window painting to 3R qr. Nos. 1 to 4, 5, to 8, 9, to 12, 13 to 16, 17 to 20, 21 to 24 and 33 to 36 for the year 2016-17.	5,29,877	S.E., Dhenkanal (R. & B.) Circle, Dhenkanal/ Dy. E.E. (R. & B.) Subdivision No. I.	5,300	4,000 + 5% VAT.	'D' & 'C'	2 (two) calendar months.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		(in Rs.)		(in Rs.)*	(in Rs.)		
2	SR to Lalitagiri-Udayagiri-Ratnagiri Road such as const. of CC Road from 8,515 to 8,762 km (village portion) and CC berm with saucer drain from 8,015 to 8,515 km (market portion) for the year 2017-18.	47,11,340	S.E., Dhenkanal (R. & B.) Circle, Dhenkanal/Asst. E.E. (R. & B.) Subdivision, Barachana.	47,200	6,000 + 5% VAT.	'B' & 'A'	2 (two) calendar months.

2. Bid documents consisting of plans, specifications, the schedule of quantities and the set of terms and conditions of contract and other necessary documents can be seen in the Website : <http://www.tendersodisha.gov.in>.

3. Bid must be accompanied with scanned copies of financial instruments towards cost of bid documents in shape of Demand Draft issued from any Nationalised Scheduled Bank prepared in the name of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar payable at Cuttack separately towards cost & VAT of each bid respectively.

4. (i) Bids must be accompanied with scanned copies of financial instruments towards E.M.D. of the amount specified for the work in the table Column (5) above along with tender in the form of Deposit Receipt of Scheduled Bank/Kissan Vikash Patra/Post Office Savings Bank Account/National Savings Certificate/Post Office Time Deposit duly pledged in favour of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar. Bank Draft, Pay Order or Bankers Cheque from any Bank in favour of Executive Engineer shall not be considered as E.M.D. Tenders not accompanied with E.M.D. as specified above will not be considered. No adjustment of E.M.D. from one work to another will be entertained.

(ii) The bid who have quoted less bid price/rates than the estimated cost put to tender shall have to furnish the exact amount of differential cost i.e. estimated cost put to tender minus the quoted amount as additional performance security in shape of Demand Draft/Term Deposit Receipt of any Nationalized Scheduled Bank duly pledged in favour of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar. The scan copy of the additional performance security shall be submitted along with the bid at the time of submission of bids. The additional performance security submitted in any other form shall not be considered.

5. The bid documents will be available in the Website : <http://www.tendersodisha.gov.in> from 10-00 A.M. of the 3rd June 2017 to 5-00 P.M. of the 13th June 2017 for Online bidding.

6. The bidder must possess compatible Digital Signature Certificate (DSC) of Class II or Class III

7. Bids shall be received only "Online" on or before 5-00 P.M. of the 13th June 2017

8. Bids received Online shall be opened at 11-00 hours on the 20th June 2017 in the office of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar in the presence of the bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging onto the site through their D.S.C. If the office happens to be closed on the last date of opening of the bids as specified, the bids will be opened on the next working day at the same time and venue.

9. After the date and time of receipt of bid is over, the original financial instruments towards bid security, Additional Performance Security (APS) and Demand Draft towards cost of bid documents shall be submitted in the office of the Superintending Engineer, Dhenkanal (R. & B.) Circle, Dhenkanal/ Executive Engineer, Charbatia (R. & B.) Division, Choudwar/A.E.E. concerned as mentioned in Column (4) above on or before the date & time of opening of bid as specified at Para. 8 above during office hours on working days, failing which the bid will be rejected.

10. The Engineer contractor willing to avail the exemption of E.M.D. will submit the scan copy of affidavit to avail the exemption along with bid document and the original affidavit will be submitted before opening of bid. Affidavit should contain how many times such facility have been availed by him prior to this during the current financial year. Otherwise they will not be entitled to avail such facilities.

11. The S.T./S.C. contractors willing to avail the facilities as fixed by Government will submit scan copy of the affidavit for the same along with tender document and the original affidavit will be submitted before opening of bid. Otherwise they will not be entitled to avail such facilities.

12. Other details can be seen in the bidding documents

13. The authority reserves the right to cancel any or all bids without assigning any reason thereof.

[ILLEGIBLE]

CHOUWAR
The 27th May 2017

Executive Engineer
Charbatia (R. & B.) Division
Choudwar

e-PROCUREMENT NOTICE

Bid Identification No. 01-E.E.-CBT (R.&B.) of 2017-18

- | | | |
|--|---|---|
| 1. Name of the work | : | Building work 1 No.
Road work 1 No. |
| 2. Estimated cost | : | Rs. 5,29,877 to Rs. 47,11,340 |
| 3. Period of completion | : | 2 months (60 days) |
| 4. Date and time of availability of bid documents in portal. | : | From 10-00 A.M. of the 3rd June 2017 to the 13th June 2017 up to 5 P.M. for "Online" bidding. |
| 5. Last date & time for receipt of bids in the portal. | : | The 13th June 2017 up to 5 P.M. |
| 6. Name and address of the Officer Inviting Bid. | : | Executive Engineer, Charbatia (R.&B.) Division, Choudwar. |

Further details can be seen from the e-Procurement portal <http://www.tendersodisha.gov.in>.

[ILLEGIBLE]

CHOUWAR
The 27th May 2017

Executive Engineer
Charbatia (R. & B.) Division
Choudwar

TENDER CALL NOTICE No. 01 of 2017-18

No. 4042—The Divisional Forest Officer, Khordha, on behalf of Governor of Odisha invites sealed percentage rate bids in double cover system for the works as detailed in table below, from eligible contractor registered with the State Government and contractor of equivalent Grade / Class registered with Central Government / M.E.S. / Railways or other licensing authority for execution of civil works on production of definite proof from the appropriate authority.

2. The bidders may submit bids for the following works :—

TABLE

Sl. No.	Name of work	Approx. estimated cost	Class of contractor	Bid security/ E.M.D.	Cost of documents (non-refundable) including VAT @5%	Period of completion
(1)	(2)	(3) (in Rs.)	(4)	(5) (in Rs.)	(6) (in Rs.)	(7)
1	Construction of Model Range Office at Balugaon under Campa. (composite work Civil+EI+PH).	97,30,498	'B' & 'A'	97,300	10,000 + 500.	8 (eight) calendar months.

3. Bid documents consisting of plans, specifications, the schedule of quantities and the set of terms and conditions of contract and other necessary documents can be seen in office of the undersigned during office hours on working days except Sunday and public holidays till last date & hour of sale and receipt of tender papers.

4. Bid must be accompanied with bid security (EMD) of the amount specified against the work in the table under Column (5) above from any Scheduled Bank payable at Khordha and duly pledged in favour of the Divisional Forest Officer, Khordha. Bid security will have to be in any one of the forms as specified in the bidding documents. Tender paper without bid security in specified form along with bid shall be rejected.

5. The sale of the bid documents shall start from the 31st May 2017 during the office hours and will close on the 20th June 2017 at 1 P.M. Bid shall be received in office of the undersigned up to 2 P.M. on the 20th June 2017.

6. Bid must be delivered in the tender box to be maintained in the office of the undersigned. The technical bids and financial bids must be kept in separate envelope within the cover envelope.

7. Bid documents may be purchased from the office of the undersigned against a non-refundable cost of the documents as indicated Column (6) in shape of two separate Demand Draft (Rs. 10,000 & Rs. 500) issued from any Scheduled Bank payable at Khordha and in favour of Divisional Forest Officer, Khordha.

8. Bid documents requested by mail will be dispatched by Registered Post/Speed Post on payment of an extra amount of Rs. 500 (rupees five hundred) over and above the cost of the bid documents. The authority will not be held responsible for the postal delay if any in the delivery of the documents or non-receipt of the same in time.

9. Engineer contractor desirous of availing E.M.D. exemption shall submit an affidavit to the effect that he/she has not availed these facilities for more than two works during the current financial year. The name of the work and authority to whom he has submitted the tender shall be specified in the affidavit. If the same is not enclosed with the tender it shall be treated as normal and no claim for E.M.D. exemption shall be entertained.

10. The technical bids will be opened on the 20th June 2017 at 3-30 P.M. in the office of the undersigned in the presence of the bidders or their authorized representative who wish to attend and financial bids of successful bidders will be opened on the 21st June 2017 at 3-30 P.M. in the office of the Principal Chief Conservator of Forests, Odisha, Aranya Bhawan, Chandrasekharapur, Bhubaneswar. If the office happens to be closed on the last date of receipt or opening of the bids as specified, then the bids will be received and opened on the next working day at the same time and venue unless otherwise notified.

11. Additional performance security shall be furnished by the bidder when the bid amount is less than the estimated cost put to tender. In such an event, the bidders who have quoted less bid price/ rates than the estimated cost put to tender shall have to furnish the exact amount of the differential cost i.e. estimated cost put to tender minus the quoted amount as additional performance security deposit in shape of DD/ Term Deposit Receipt duly pledged in favour of Divisional Forest Officer, Khordha in the sealed envelope along with the price bid at the time of submission of bids.

12. The tender should be mandatorily accompanied with the xerox copies of the valid registration certificate, bid security (EMD), valid VAT clearance certificate, PAN card and other requisite documents specified in eligibility criteria and as per the DTCN. Otherwise bid shall be treated as non-responsive.

13. The other details can be seen from the bidding documents

14. Any Addendum / Corrigendum / Cancellation of tender can also be seen in the Website

15. The authority reserves the right to increase / reduce the scope of work and cancel the tender without assigning any reason thereof.

[ILLEGIBLE]

KHORDHA
Officer
The 25th May 2017

Divisional Forest

Khordha Division

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INVITATION FOR BIDS (IFB)

Bid Identification No. 02-G.M.I.D.-I of 2016-17

No. 2562—The Executive Engineer, Minor Irrigation Division, Ganjam No. I, Berhampur on behalf of the Governor of Odisha invites bid on percentage rate basis from eligible registered agencies S.S.I. Units/D.I.C. registered firms having competency in manufacturing and erection of screw gear shutter for Irrigation Projects in conformity with detailed tender call notice to be eventually drawn up in P1 form for the works mentioned below and the set of terms & conditions of contract and other necessary details can be had from the office of the Executive Engineer, M.I. Division Ganjam-I, Berhampur :—

TABLE

Sl. No.	Name of works	Approx. estimated cost	E.M.D. required	Cost of tender paper	Time of completion	Additional place of sale and receipt	Place of opening
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		(Rs. in lakh)	(in Rs.)	(in Rs.)			
1	Fabrication, transportation & erection of telescopic shutter, guide channel and screw rod foundation beam size of shutter (1.00m X 1.70m) screw rod 2.40m length including fitting in site for Check Dam of Bonabula at Padmapur in Sanakhemundi Block.	2.38	2,400	2,000+ VAT5% =2,100.	2 (Two) calendar months.	M.I. Subdivision, Digapahandi/ office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.
2	Fabrication, transportation & erection of telescopic shutter, guide channel and screw rod foundation beam size of shutter (1.00m X 1.40m) screw rod 4.50m length including fitting in site for Check Dam of Hatapahada at Chanameri in Sanakhemundi Block.	4.46	4,500	2,000+ VAT5% =2,100.	2 (Two) calendar months.	M.I. Subdivision, Digapahandi/ office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.
3	Fabrication, transportation & erection of S.G. Shutter, guide channel and screw rod foundation beam size of shutter (1.45m X 1.55m) screw rod 4.00m length including fitting in site for Check Dam of Lunda-I at Chandramanipur in Sanakhemundi Block.	2.80	2,800	2,000+ VAT5% =2,100.	2 (Two) calendar months.	M.I. Subdivision, Digapahandi/ office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		(Rs. in lakh)	(in Rs.)	(in Rs.)			
4	Fabrication, transportation & erection of S.G. Shutter, guide channel and screw rod foundation beam size of shutter (1.45m X 1.55m) screw rod 4.00m length including fitting in site for Check Dam of Lunda-II at Chandramanipur in Sanakhemundi Block.	2.80	2,800	2,000+ VAT5% =2,100.	2 (Two) calendar months.	M.I. Subdivision, Digapahandi/ office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.
5	Fabrication, transportation & erection of telescopic shutter, guide channel and screw rod foundation beam size of shutter (1.00m X 1.45m) screw rod 2.20m length including fitting in site for Check Dam of Badanalla Nandagam in Digapahandi Block.	2.35	2,400	2,000+ VAT5% =2,100.	2 (Two) calendar months.	M.I. Subdivision, Digapahandi/ office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.
6	Fabrication, transportation & erection of S.G. Shutter, guide channel and screw rod foundation beam size of shutter (1.25m X 1.80m) screw rod 3.50m length including fitting in site for Check Dam of Lundanalla at Karaghai Tota in Kukudakhandi Block.	2.55	2,600	2,000+ VAT5% =2,100.	2 (Two) calendar months.	M.I. Subdivision, Berhampur, office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.
7	Fabrication, transportation & erection of S.G. Shutter, guide channel and screw rod foundation beam size of shutter (1.25m X 1.80m) screw rod 3.50m length including fitting in site for Check Dam of Lundanalla at Majhighai Tota in Kukudakhandi Block.	2.54	2,600	2,000+ VAT5% =2,100.	2 (Two) calendar months.	M.I. Subdivision, Berhampur, office of the S.E. SMIC, BAM	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		(Rs. in lakh)	(in Rs.)	(in Rs.)			
8	Repair of 10 Nos. Fall Board Shutter for left side Spillway of Lakhabintha D/W M.I.P., fabrication of 1 No. H/R Shutter repair of 2 Nos. S/S Shutter left side Spillway Lakhabintha D/W M.I.P., repair of 17 Nos. Fall Board Shutter, 1 No. S/S Shutter, 2 Nos. H/R Shutter of right side Spill Way of Lakhabintha D/W M.I.P. of M.I. Section, Sheragada.	3.40	3,500	2,000+ VAT 5% =2,100.	2 (Two) calendar months.	M.I. Subdivision, Berhampur, office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.
9	Fabrication, transportation & erection of S.G. Shutter, guide channel and screw rod foundation beam size of shutter (1.25m X 1.80m) screw rod 3.50m length including fitting in site for Check Dam of Berenianalla at Liakhai in Chikiti Block.	2.57	2,600	2,000+ VAT 5% =2,100.	2 (Two) calendar months.	M.I. Subdivision, Chikiti/ office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.
10	Fabrication, transportation & erection of 1 No. service & 1 No. emergency shutter and screw rod foundation beam size of shutter (0.75m X 0.60m) screw rod 7.00m length including fitting in site for construction of Hinjilighai M.I.P. Res. at Totagaon in Chikiti Block under R.I.D.F.-XX.	1.66	1,700	600+ VAT 5% =630.	2 (Two) calendar months.	M.I. Subdivision, Chikiti/ office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.
11	Fabrication, transportation & erection of S.G. Shutter, guide channel and screw rod foundation beam size of shutter (1.45m X 1.80m) screw rod 3.50m length including fitting in site for Check Dam of Rainalla at Ramachandrapur in Patrapur Block.	2.68	2,700	2,000+ VAT 5% =2,100.	2 (Two) calendar months.	M.I. Subdivision, Chikiti/ office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		(Rs. in lakh)	(in Rs.)	(in Rs.)			
12	Fabrication, transportation & erection of 2 Nos. of Scouring Sluice Shutter and screw rod foundation beam size of shutter (1.30m X 1.55m) screw rod 3.75m length & 2 Nos. H/R Shutter size (0.75 X 0.60m) Screw Rod 4.00m length including fitting in site for construction of Ranibhanjanalla D/W at Talapadar in Patrapur Block under R.I.D.F.-XX.	3.37	3,400	2000+ VAT5% =2100.	2 (Two) calendar months.	M.I. Subdivision, Chikiti/ office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.
13	Fabrication, transportation & erection of 2 Nos. of Scouring Sluice Shutter and screw rod foundation beam size of shutter (1.30m X 1.40m) screw rod 3.00m length & 1 No. H/R shutter size (0.75m X 0.60m) screw rod 3.50m length including fitting in site for construction of Dipanalla D/W at Jubasahi in Patrapur Block under R.I.D.F.-XX.	3.15	3,200	2000+ VAT5% =2100.	2 (Two) calendar months.	M.I. Subdivision, Chikiti/ office of the S.E. SMIC, BAM.	O/o the Executive Engineer, M.I. Divn. Ganjam-I, BAM.

The tender schedule with detail specification can be obtained from office of the undersigned, office of the Superintending Engineer, Southern Minor Irrigation Circle, Berhampur and the concerned M.I. Subdivision during office hours from the 24th May 2016 to the 3rd June 2016 up to 17-00 hours on working days on payment of cost of the tender schedule as shown above Column (5) (non-refundable) in shape of Demand Draft in favour of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur payable at Berhampur and the tender will be received from the 24th May 2016 to the 3rd June 2016 up to 17-00 hours during office hours in the tender box having Identification No. 2-GMID-I/2016-17.

The tender must be accompanied with E.M.D. as shown in the table Column (4) in shape of P.O.T.D./N.S.C./K.V.P./Deposit Receipt of any Scheduled Bank duly pledged in favour of the Executive Engineer, M. I. Division, Ganjam No. I, Berhampur along with the attested photocopy of (i) D.I.C. Registration Certification, (ii) VAT Clearance Certificate in Form VAT 612, (iii) PAN Card, (iv) No Relation Certificate and (v) Affidavit regarding authenticity of tender documents.

Date, time & place of opening of the tender :

The tender shall be opened on the 4th June 2016 at 11-30 A.M. in the office of the undersigned in the presence of the tenderers or their authorised representatives. If the office happens to be closed on the date of receipt of the tender as specified, the tenders will be received and opened on the next working day at the same time and venue.

Additional performance security shall be obtained from the bidder when the bid amount is less than the estimated cost put to tender. In such an event, the bidders who have quoted less bid price/rates than the estimated cost put to tender shall have to furnish the exact amount of differential cost i.e. estimated cost put to tender minus the quoted amount as Additional Performance Security in shape of Demand Draft/Deposit Receipt of any Scheduled Bank/Post Office Savings Bank Account/National Savings Certificate/Post Office Time Deposit Account/Kissan Vikas Patra duly pledged in favour of the Executive Engineer, M.I. Division Ganjam No. I, Berhampur.

The incomplete and conditional tenders shall be rejected. The authority reserves the right to reject any or all the tenders without assigning any reason thereof.

If required the lottery process will be held in the office chamber of Executive Engineer, M.I. Division, Ganjam No. I, Berhampur on dated the 13th June 2016 at 11-30 A.M. as per codal procedure. Any change of date of lottery will be available in the office of the Executive engineer, M.I. Division, Ganjam No. I, Berhampur.

Besides, all existing clauses issued time to time by department are applicable and mandatory, while considering tender.

All other terms & conditions will be had from bid documents.

BERHAMPUR

B. PRADHAN

The 17th May 2016

Executive Engineer
M.I. Division, Ganjam No. I,
Berhampur

e-PROCUREMENT NOTICE FOR CIVIL WORKS

Bid Identification No. 03-G.M.I.D.-I of 2016-17

No. 2568—The Executive Engineer, Minor Irrigation Division, Ganjam No. I, Berhampur on behalf of the Government of Odisha invites percentage rate tender through e-Procurement for civil works. The bid should be submitted Online in the Website : www.tendersodisha.gov.in by eligible class of contractors of Government of Odisha or of equivalent class of other State Governments/Railways/C.P.W.D./M.E.S. The bidders should have the necessary portal enrolment (with his own Digital Signature Certificate) of Class II or Class III. The registered bidders of outside Odisha can also participate in this process, after necessary portal enrolment but shall have to subsequently undergo registration with the appropriate authority of the State Government before signing of the agreement.

Name of the work . . . As per Annexure

1. Class of contractor :

(i) Estimated cost more than . . . 'B' & 'A' Class (of Odisha P.W.D.) or
Rs. 40.00 lakh and up to equivalent class of other Licence Issuing
Rs. 1.50 Crores. Authorities.

- (ii) Estimated cost more than Rs. 20.00 lakh and up to Rs. 40.00 lakh. . . 'C' & 'B' Class (of Odisha P.W.D.) or equivalent class of other Licence Issuing Authorities.
- (iii) Estimated cost up to Rs. 20.00 lakh. . . 'D' & 'C' Class (of Odisha P.W.D.) or equivalent class of other Licence Issuing Authorities.
2. Time for completion . . . As per Annexure Column (7)
3. E.M.D. required . . . Tender must be accompanied by earnest amount noted against the work as per Annexure in the shape of Fixed Deposit Receipt of any Nationalised Bank/ N.S.C./K.V.P./P.O.T.D./Passbook duly pledged in favour of the Executive Engineer, M. I. Division, Ganjam No. I, Berhampur. Exemption from E.M.D. not permissible for fixed deposit holders even if entitled by Licence Issuing Authority with valid period of 45 days beyond bid validity period. The scanned copy of E.M.D./Bid security should be uploaded in Website at the time of submission of bid. Tenderers desire to hire machineries or equipment from outside the State are required to furnish 2% of the amount put to tender as bid security.
4. Cost of tender paper : As per Annexure Column (5) (Non-refundable only) in shape of D.D./ Banker's Cheque only drawn in any Nationalised Bank in favour of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur payable at Berhampur. The scanned copy of D.D./Bankers Cheque should be uploaded in Website at the time of submission of bid.
5. Mode of submission of tender . . . Tender should be submitted Online in www.tendersodisha.gov.in .
6. Period of availability of tenders Online/ date and time of bidding Online/last date of seeking clarification/date of opening of tender papers. . . The details are as follows :—

TABLE

Procurement Officer	Bid Identification No.	No. of works	Availability of tender Online for bidding		Last date & time of seeking tender clarification	Original document in sealed cover to be dropped in I.D. No. 03 box	Date and time of opening of tender
			From	To			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Executive Engineer, M. I. Division, Ganjam No. I, Berhampur.	Online Tender/ 03/GMID-I/ 2016-17.	16 (sixteen)	25-5-2016 at 10-00 hours.	4-6-2016 at 17-00 hours.	1-6-2016 up to 17-00 hours.	From 6-6-2016, 10-00 hours to 8-6-2016 up to 17-00 hours.	9-6-2016 at 11-30 hours onwards.

7. Bid documents consisting of qualification, information and eligibility criteria of bidders, the schedule of quantities of estimate of the various classes of works are available in Website : www.tendersodisha.gov.in from the 25th May 2016 to the 4th June 2016 up to 17-00 hours. The set of terms and conditions are also available in the Website till last date of submission of bid.

8. The bid for the work shall remain open for acceptance for a period of ninety days from the last date of receipt of bids. If any bidder/tenderer withdraws his bid/tender before the said period or makes any modification in the terms and conditions of the bid, the said earnest money shall stand forfeited. Conditional bid is subject to forfeiture of E.M.D.

9. Exemption of E.M.D.—To avail the exemption of E.M.D., the intending Engineering Contractor should have to furnish an affidavit to the effect that he has not been awarded works maximum up to 3 Nos. during the current financial year along with the tender paper. The successful Engineering Contractor shall have to submit the original Registration Licence before drawal of agreement for making necessary entry in it towards E.M.D. exemption failing which his tender will be cancelled and the registration authority will be moved for taking penal action against him.

10. Additional performance security shall be obtained from the bidder when the bid amount is less than the estimated cost put to tender. In such an event, the bidders who have quoted less bid price/rates than the estimated cost put to tender shall have to furnish the exact amount of differential cost, i.e. estimated cost put to tender minus the quoted amount as additional performance security in shape of Post Office Savings Bank Account/National Savings Certificate/Post Office Time Deposit Account/Kisan Vikas Patra/Deposit Receipt of any Scheduled Bank duly pledged in favour of the Executive Engineer, Minor Irrigation Division, Ganjam No. I, Berhampur.

11. No Engineer of Gazetted rank or other Gazetted Officer employed in Engineering or Administrative duties in an Engineering Department of the State Government is allowed to work as a contractor for a period of two years after his retirement from Government service, without Government permission.

12. Other details can be seen in the bidding documents, which is available in Website : www.tendersodisha.gov.in.

13. Tender paper cost, E.M.D., No Relation Certificate in shape of affidavit, clear scanned copy of original valid Licence, VAT-612, PAN, Affidavit, regarding authenticity of document, Affidavit to avail price preference in case of S.C./S.T. contractors should be uploaded along with the bid document. All the relevant documents such as tender cost in shape of D.D./Bankers Cheque, required E.M.D., original affidavits for authentication, S.C./S.T. price preference and exemption of E.M.D. for Engineering Contractors should be dropped in original in a sealed cover in the tender box I. D. No. 03/GMID-I of 2016-17 in the office of the Executive Engineer, M. I. Division, Ganjam No I, Berhampur/Superintending Engineer, Southern M.I. Circle, Berhampur and the concerned Subdivisions duly superscribing the identification number on it from 6th June 2016, 10-00 hours to 8th June 2016 up to 17-00 hours failing which the tender will be rejected and non-submission of E.M.D./tender cost within the designated period shall debar the bidder from participating in the Online bidding system and his portal registration shall be blocked. His name shall also be informed to the registering authority for cancellation of his registration as contractor.

14. The successful tenderer shall have to produce original Registration Certificate, VAT Clearance in Form VAT-612, PAN for verification before drawal of agreement.

15. Quality control tests as per specification for all items of the work executed will be taken in nearby Government Quality Control Laboratories of Minor/Medium/Major Irrigation Organisation. It is binding on successful bidder to extend all necessary support in getting the tests done till completion of the works in all respect at his own cost.

16. Successful tenderer will be intimated for executing agreement

17. The single tender received shall be cancelled without opening the bid in 1st call

18. The Government of Odisha, Works Department Office Memorandum No. 12366, dated the 8th November 2013 should be followed scrupulously while tendering.

19. If the office happens to be closed on the last date of closing/opening of the bids as specified, the bids will be closed/opened on the next working day subsequently at the same time and venue.

20. If required the lottery process will be held in the office chamber of Executive Engineer, M.I. Division, Ganjam No. I, Berhampur on dated the 17th June 2016 at 11-30 A.M. as per codal procedure. Any change date of transparent lottery will be available in the notice board of office of Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.

21. Any modifications/additions to the above notice will be available in the portal www.tenderorissa.gov.in.

20. The authority reserves the rights to reject any or all the tenders without assigning any reasons thereof.

B. PRADHAN

Executive Engineer
M. I. Division, Ganjam No. I
Berhampur

BERHAMPUR
The 17th May 2016

ANNEXURE

Sl. No.	Name of the works	Approx. Estimated Cost	E. M. D. required	Cost of Tender Paper	Class of contractor	Time of completion	Name of Subdivision	Place of opening
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
		(Rs. in lakh)	(in Rs.)	(in Rs.)				
1	Imp. to Badabandha M.I. P., Baiganabadi in Kukudakhandi Block under Critical Grant.	30.00	30,000	6,000+ VAT 5%= 6,300	'C' & 'B'	4 (four) calendar months.	M.I.S.D., Berhampur.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
2	Imp. to Badabandha M.I. P., Ankuli in Rangeilunda Block under Critical Grant.	8.00	8,000	4,000+ VAT 5%= 4,200	'D' & 'C'	3 (three) calendar months.	M.I.S.D., Berhampur.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
3	Imp. to Badabandha M.I. P., Badakustali in Rengeilunda Block under Critical Grant.	4.00	4,000	2,000+ VAT 5%= 2,100	'D' & 'C'	3 (three) calendar months.	M.I.S.D., Berhampur.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
4	Imp. to Lakhbandha M.I. P., in Sheragada Block under Critical Grant.	19.90	20,000	6,000+ VAT 5%= 6,300	'D' & 'C'	3 (three) calendar months.	M.I.S.D., Berhampur.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
5	Construction of ISS over Patharanalla Check Dam-I at Ramachandrapur in Kukudakhandi Block.	21.40	21,500	6,000+ VAT 5%= 6,300	'C' & 'B'	4 (four) calendar months.	M.I.S.D., Berhampur.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
6	Construction of ISS over Patharanalla Check Dam-II at Ramachandrapur in Kukudakhandi Block.	24.70	24,700	6,000+ VAT 5%= 6,300	'C' & 'B'	4 (four) calendar months.	M.I.S.D., Berhampur.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
7	Construction of Check Dam over Andhuni Nalla (Magura) at Khandra in Hinjili Block.	23.70	23,700	6,000+ VAT 5%= 6,300	'C' & 'B'	4 (four) calendar months.	M.I.S.D., Berhampur.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
8	Construction of Check Dam-I over Pillinalla near village Kanchuru in Hinjili Block.	24.40	24,500	6,000+ VAT 5%= 6,300	'C' & 'B'	4 (four) calendar months.	M.I.S.D., Berhampur.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
9	Imp. to Luniabandha M.I. P., Gunthapada in Digapahandi Block under.	9.90	10,000	4,000+ VAT 5%= 4,200	'D' & 'C'	3 (three) calendar months.	M.I.S.D., Digapahandi.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
		(Rs. in lakh)	(in Rs.)	(in Rs.)				
10	Construction of Check Dam over Lundanalla-I at Chandramanipur in Sanakhemundi Block.	37.00	37,000	6,000+ VAT 5%= 6,300	'C' & 'B'	4 (four) calendar months.	M.I.S.D., Digapahandi.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
11	Construction of Check Dam over Lundanalla-II at Chandramanipur in Sanakhemundi Block.	38.90	39,000	6,000+ VAT 5%= 6,300	'C' & 'B'	4 (four) calendar months.	M.I.S.D., Digapahandi.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
12	Imp. to Instream Storage Structure over Kharinalla No. II near village Khalingi in Sanakhemundi Block.	4.90	5,000	2,000+ VAT 5%= 2,100	'D' & 'C'	3 (three) calendar months.	M.I.S.D., Digapahandi.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
13	Construction of Check Dam over Kharinalla near village S. Tikrapada in Digapahandi Block.	25.60	25,600	6,000+ VAT 5%= 6,300	'C' & 'B'	4 (four) calendar months.	M.I.S.D., Digapahandi.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
14	Construction of Check Dam over Dengapadanalla near village S. Tikrapada in Digapahandi Block.	15.80	16,000	6,000+ VAT 5%= 6,300	'D' & 'C'	4 (four) calendar months.	M.I.S.D., Digapahandi.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
15	Construction of Check Dam over Khajuripada Check Dam at Dolaba in Sanakhemundi Block.	35.20	36,500	6,000+ VAT 5%= 6,300	'C' & 'B'	4 (four) calendar months.	M.I.S.D., Digapahandi.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.
16	Construction of Check Dam over Balibada Check Dam at Sunakhandi in Sanakhemundi Block.	37.10	37,200	6,000+ VAT 5%= 6,300	'C' & 'B'	4 (four) calendar months.	M.I.S.D., Digapahandi.	Office of the Executive Engineer, M.I. Division, Ganjam No. I, Berhampur.

INVITATIONS FOR BIDS (IFB)

Bid Identification No. 7-E.E. (R. & B.) Divn. No. I, BAM of 2016-17

No. 6459—Sealed tenders in the prescribed form to be eventually drawn up in P.W.D. Form P-1 (Percentage rate tender) in conformity with detailed Tender Call Notice is invited by the Executive Engineer, Ganjam (R. & B.) Division No. I, Berhampur on behalf of the Governor of Odisha in percentage rate bid in double cover system for construction works detailed in table appended hereto from the mentioned class of contractors in the table appended here to registered with the State Government and contractors of equivalent Grade/Class registered with C.P.W.D./Central Government/M.E.S./Railways and other State Government for execution of civil works. Bidders are required to submit proof of registration from the appropriate authority along with the bid. Successful bidder if not registered under Odisha P.W.D. contractors registration R.W.C.S., 1967 are required to get themselves registered under Odisha P.W.D. before signing the agreement.

2. The bidders may submit bid for the following work for which they are eligible :—

TABLE

Sl. No.	Name of the works	Value of work	Name of the concerned E.E. with Headquarters	Bid Security	Cost of Tender Paper	Class of Contractor	Period of Completion
(1)	(2)	(3) (in Rs.)	(4)	(5) (in Rs.)	(6) (in Rs.)	(7)	(8)
1	Construction of Toilet Block (New) of Khalikote University, Berhampur.	Civil : 59,26,424 El. 9,44,762 P.H. 20,41,470 Total : 89,12,656	Executive Engineer, Ganjam (R. & B.) Division No. I, Berhampur.	89,200	10,000 + VAT 500.	“B” class/ “A” class.	6 (six) calendar months.
2	Construction of Way-Side Amenity Centre at 22/0 km (Left side) of Berhampur-Taptapani Road for the year 2016-17.	Civil : 48,50,652 El. 4,42,002 P.H. 6,51,715 Total : 59,44,369	Executive Engineer, Ganjam (R. & B.) Division No. I, Berhampur.	59,500	10,000 + VAT 500.	“B” class/ “A” class.	4 (four) calendar months.

3. Bid documents consisting of plans, specifications, the schedule of quantities and the set of terms and conditions of contract and other necessary documents can be seen in the website : <https://tendersodisha.gov.in> .

4. Bids must be accompanied by Earnest Money Deposit/Bid Security of the amount specified for the work in the table at Column (5) above, pledged in favour of concerned Executive Engineer as specified for the work at Column (4) above and will have to be in any one of the forms as specified in the bidding documents. Bidders desirous to hire machineries or equipments from outside the State or owned but deployed outside the State are required to furnish 2% of the amount put to tender as bid security.

5. The bid documents will be available in the website : <https://tendersodisha.gov.in> from 10-00 hours of the 7th June 2016 to 16-00 hours of the 21st June 2016 for Online bidding.

6. The bidder must possess compatible Digital Signature Certificate (DSC) of Class II or Class III

7. Bids shall be received “Online” only up to 16-00 hours of the 21st June 2016

8. Bids received “Online” shall be opened at 11-30 A.M. on the 25th June 2016 in the office of the Executive Engineer, Ganjam (R. & B.) Division No. I, Berhampur in the presence of the bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging onto the site through their D.S.C. If the office happens to be closed on the last date of opening of the bids as specified, the bids will be opened on the next working day at the same time and venue.

9. After the date & time of receipt of bids on “Online” is over, the original bid cost and bid security shall be submitted in the office of the undersigned or S.E.S.C. (R. & B.), Berhampur from the 22nd June 2016 to the 24th June 2016 during office hours, i.e. from 10-00 A.M. to 5 P.M. failing which the bids shall be summarily rejected.

10. Financial instrument such as cost of bid document and bid security in original shall have to be deposited in any of the above two places, i.e. Superintending Engineer, Southern Circle (R. & B.), Berhampur/Executive Engineer, Ganjam (R. & B.) Division No. I, Berhampur during the period mentioned in Para. 9 above, failing which the bids shall be summarily rejected. Non-submission of cost of bid document and bid security within the designated period shall debar the defaulting bidder from participating in the Online bidding system and his Portal Registration shall be cancelled. His name shall also be informed to the registering authority for cancellation of his registration.

11. Other details can be seen in the bidding documents

12. The Addendum/Corrigendum, if any will be hosted in the website only

13. The authority reserves the right to cancel any or all bids without assigning any reason.

[ILLEGIBLE]

BERHAMPUR
The 26th May 2016

Executive Engineer
Ganjam (R. & B.) Division No. I,
Berhampur

e-PROCUREMENT NOTICE

Bid Identification No. 2-CEMI of 2016-17

No. 6753—The Chief Engineer, Minor Irrigation, Odisha, Bhubaneswar on behalf of the Governor of Odisha invites percentage rate bids through e-Procurement to be received in Online mode for the works as detailed below :

- | | | |
|--|----|---|
| 1. Name of the works | : | Civil construction works as mentioned in Website |
| 2. Total number of works | .. | 4 (four) Nos. |
| 3. Estimated cost | .. | Rs. 408.56 lakh to Rs. 816.45 lakh |
| 4. Class of contractor | .. | Special & Super Class contractor |
| 5. Period of completion | .. | As mentioned in against work |
| 6. Date & time of availability of bid document in the Portal. | .. | The 27th May 2016 at 11-00 A.M. to the 10th June 2016 up to 5-00 P.M. |
| 7. Last date/time for receipt of bid in the Portal. | .. | The 10th June 2016 up to 5-00 P.M. |
| 8. Date & time of submission of original documents, E.M.D., paper cost, etc. | .. | From the 16th June 2016 at 11-00 A.M. to the 18th June 2016 up to 5-00 P.M. as specified in bid document. |
| 9. Date/time of opening of Technical Bids. | .. | The 20th June 2016 at 11-30 A.M. at Chief Engineer, Minor Irrigation (Odisha), Bhubaneswar. |

10. Date/time of opening of Financial Bids. To be intimated after evaluation of Technical Bid
11. Name & address of the officer inviting the bid. Chief Engineer, Minor Irrigation (Odisha), Bhubaneswar, PIN-751 001.

Further details can be seen from the e Procurement Portal <https://tendersodisha.gov.in>

12. Bidding is open to all eligible bidders as defined under Odisha Contractors Registration Act of Works Department from time to time. Bidders registered as mentioned against works as per eligibility criteria of class to each work in Annexure to Bid Notice Column (8) under the Government of Odisha/ other State Government/Government of India/State or Central Government Undertakings is also eligible to bid. The registered bidders outside the State can also participate in this Online tender process after necessary portal enrolment, but shall have to subsequently undergo registration with appropriate authority within one month from acceptance of tender. Bidders are advised to note the minimum qualification criteria specified in the instruction to bidders to qualify for the award of the contract. Interested bidders may obtain clarifications regarding the minimum qualification criteria from the offices as indicated in Annexure to Bid Notice Column (4) in this Notice inviting bid prior to participation in the bid.

13. Bidding documents can only be available Online in the Government of Odisha Website : <http://www.odisha.gov.in> & (<http://tendersodisha.gov.in>) from the 27th May 2016 at 11-00 A.M. to the 10th June 2016 up to 5-00 P.M. for preview, download and submission.

14. The bidders desiring to participate in "Online" bidding must possess compatible Digital Signature Certificate of Class II or Class III. The Website for the Online bidding is <http://tendersodisha.gov.in> .

15. Bids must be accompanied by a non-refundable fee as indicated at Column (6) of Annexure towards cost of bid documents and the amount specified at Column (5) as bid security for the works (duly pledged) in the Annexure to this Bid Notice payable in favour of Executive Engineer concerned as mentioned in Column (7) in Annexure attached to this Notice inviting bid. The cost of bid document and bid security will have to be in any one of the forms, i.e. in shape of Post Office Savings Bank Account/ National Savings Certificate/Post Office Time Deposit Account/Deposit Receipt of Schedule Bank duly pledged in favour of Executive Engineer as specified in the bidding documents and shall have to be valid for 45 days beyond the bid validity period. Scanned clear copies should be uploaded . The original Demand Draft toward cost of bid documents and bid security as specified in Column (6) & Column (5) in the Annexure to bid Notice along with Affidavits, No Relationship Certificate should be submitted to the Officer Inviting Tender (from the 16th June 2016 at 11-00 A.M. to the 18th June 2016 up to 5-00 P.M.) in separate closed envelope superscribing the name of the work thereon and either should be dropped into the box installed in the office as mentioned against each work in Annexure to Bid Notice Column (4) for the purpose with Bid Identification No. 2-CEMI/2016-17 or sent by Registered Post. The officer inviting the bid will not be held responsible for any postal delay. Non-submission of original D.D. towards cost of bid and E.M.D. after participating in e-Tender competition by uploading documents will invite blocking of D.S.C. and License Issuing Authority will be moved for cancellation of contracting license. Engineering contractors should drop the requisite affidavit willing to avail E.M.D. exemption along with D.D. towards cost of bid document.

16. Tender shall be uploaded separately for Technical Bids (Cover-I) and Financial Bid (Cover-II) etc. in standard formats prescribed in the bid documents displayed at Government of Odisha e-Market Place Website & submitted duly filled up. The Online bidders should upload the scanned clear copy of the affidavit in support of correctness or proof of the information submitted including bid security accompanied with tender by them. They should digitally sign on all statements, documents, certificates uploaded by them, owning responsibility for their correctness/authenticity. If the documents are not digitally signed, an affidavit owing genuinely of the documents should be uploaded. The affidavit of authenticity of documents uploaded by the bidder being a legal document, checking genuinely of signature put on other uploaded documents including affidavit and lease deeds is beyond purview of the officer inviting tender. The bidder himself is liable for the authenticity of the documents if challenged by any other bidder or in the Court of Law. After uploading the bid, the following uploaded documents of Technical Bid in original, i.e. cost of bid documents, E.M.D./Bid Security, Affidavits, No Relationship Certificate should be submitted to the Officer Inviting Tender (from the 16th June 2016 at 11-00 A.M. to the 18th June 2016 up to 5-00 P.M.) in separate closed envelope superscribing the name of the work thereon and either should be dropped into the box installed in the office as mentioned against each work in Annexure to Bid Notice Column (4) for the purpose with Bid Identification No. 2-CEMI/2016-17 or sent by Registered Post. The officer inviting the bid will not be held responsible for any postal delay. Failure to furnish originals of any of the above uploaded documents, before the Technical Bid opening will entail rejection of the bid.

17. The Cover-I (Technical Bid) will be opened in the office chamber of the Chief Engineer, Minor Irrigation (Odisha), Bhubaneswar Online at 11-30 hours on the 20th June 2016 in presence of the bidders who wish to attend. If the office happens to be closed on the date of opening of the bids as specified, the bids will be opened on the next working day at the same time and venue. Opening of Cover-II (Financial Bid) shall be intimated through Website specified for the purpose in e-Tendering process to those bidders who will be found eligible after evaluation of Technical Bid (Cover-I).

18. One bidder can submit only one tender paper to each of the work for which tender invited in this Notice in his own D.S.C. Submission of more than one tender paper for any particular of work by a bidder through different D.S.C. or through his own D.S.C. for a particular tender will be liable for rejection of all such tenders.

19. Fixed Deposit Holders/Exemption Holders by order of Central/State Government will also be required to furnish the requisite security amount along with the bid in the prescribed form, otherwise the bid shall be considered as non-responsive. Engineering Contractors wishing to avail exemption of E.M.D. shall furnish an affidavit to the effect that he has not availed the benefit during the financial year and original licence shall be submitted before the authority for making necessary entry in the original licence, if successful & selected for awarding the work as per Letter No. 600-FA-Codes-6/2011, dated the 18th January 2011 of Works Department. Non-response to deposit additional performance security deposit will invite forfeiture of E.M.D., blocking of D.S.C. and Licence Issuing Authority will be moved for cancellation of contracting licence.

20. Additional performance security shall be deposited by the bidder when the bid amount is less than the estimated cost put the tender. In such an event, the bidders who have quoted less bid price/ rates then the estimated cost put to tender shall have to furnish the exact amount of differential cost (i.e. estimated cost put to tender minus the quoted amount) as Additional Performance Security in shape of Demand Draft/Term Deposit Receipt pledged in favour of the Executive Engineer concerned as mentioned in Column (7) in Annexure attached to this notice inviting bid in sealed envelop along with the price bid at the time of submission of bids. The bids of the technically qualified bidders will be opened for evaluation of the price bid. In case of the bidders quoting less bid price/rate than the esimated cost put to tender and have not furnished the exact amount of differential of (i.e. estimated cost put to tender minus the quoted amount) as Additional Performance Security in shape of Demand Draft/Term Deposit Receipt, their price bid will not be taken into consideration for evaluation even if they have qualified in the technical bid evaluation.

21. The amount quoted by bidders shall remain valid for 90 (ninety) days after the deadline for bid submission. If any bidder backs out from the bidding process or make any request for alteration or modification in terms & conditions of the bid shall debar the bidder from participating in the Online bidding system and his portal registration shall be blocked including recommendation to registering authority for cancellation of his registration as contractor including forfeiture of bid security deposited.

22. Quality control tests as per specification for all items of the work executed will be taken in nearby Government Quality Control Laboratories of Minor/Medium/Major Irrigation Organisation. It is binding on successful bidder to extend all necessary support in getting the tests done till completion of the work in all respects.

23. No Engineer of Gazetted Rank or other Gazetted Officer employed in Engineering or Administrative Department of the State Government is allowed to work as a contractor for a period of two years after his retirement from Government service without due permission of the Government.

24. The bidder shall have to furnish No Relation Certificate along with the bid documents to the effect that no officer of the Department to the rank of Assistant Engineer or above is related to him.

25. All bidders are required to submit the details of quarry for procurement while submitting bids.

26. If L-1 bidder does not turn-up for agreement after finalization of tender, then he shall be debarred in participating in bidding for three years and action will be taken to blacklist the contractor. In that case the L-2 bidder if fulfills all other criteria would be called for drawing agreement for execution of work subject to the condition that L-2 bidder negotiates at par with the rate quoted by the L-1 bidder, otherwise tender will be cancelled.

27. If rate quoted by a bidder is less than 15% of the tendered amount, then such a bid shall be rejected and tender shall be finalized basing on merits of rest of bids. But if more than one bid is quoted at 14.99%, (Decimals up to two numbers will be taken for all practical purposes) less than the estimated cost, the tender accepting authority will finalize the tender through a transparent lottery system where all bidders/ their authorized representatives, the concerned Executive Engineer and D.A.O. will remain present.

28. Before acceptance of tender, the successful bidder will be required to submit a work programme and milestone basing on the financial achievement so as to complete the work within the stipulated time and in case failure on the part of the agency to achieve the milestone, liquidated damage will be imposed.

29. Office Memorandum File No. 7885/W.—07556900042013 (Pt. II), dated the 23rd July 2013 will be treated as part of D.T.C.N. and instruction to bidder (enclosed to D.T.C.N.).

30. Other details can be seen from the bidding document. It is the bidders responsibility to verify the website for the latest information/corrigendum related to the bid.

31. The authority reserves the right to reject any or all the bids without assigning any reason thereof.

[ILLEGIBLE]

BHUBANESWAR

The 19th May 2016

Chief Engineer
Minor Irrigation, Odisha

ANNEXURE

Sl. No.	Name of the Project and Location	Approx. Estd. cost	Places of clarification & submission of original documents	Bid Security @ 1%	Cost of bid documents	E.M.D. should be pledged in favour of	Class of contractor	Time for completion
(1)	(2)	(3) (Rs. in lakhs)	(4)	(5) (in Rs.)	(6) (in Rs.)	(7)	(8)	(9)
1	Renovation to Kuliarijore M.I.P. in Bhatli Block of Bargarh district under CLSRP Scheme.	408.56	Office of the E.E., M.I. Division, Padampur/S.E., NMIC, Sambalpur/CE, MI (O), Bhubaneswar.	4,08,600	10,000 + 500 VAT	Executive Engineer, M.I. Division, Padampur.	Special class. & Super class.	11 (eleven) calendar months.
2	Renovation to Badajore M.I.P. in Baripada Block of Mayurbhanj District under CLSRP Scheme.	566.84	Office of the E.E., Mayurbhanj M.I. Division, Baripada/S.E., EMIC, Keonjhar/CE, MI (O), Bhubaneswar.	5,67,000	10,000 + 500 VAT	Executive Engineer, Mayurbhanj M.I. Division, Baripada	Special class. & Super class.	11 (eleven) calendar months.
3	Renovation to Rissia M.I.P. in Nilgiri Block of Balasore District under CLSRP Scheme.	681.55	Office of the E.E., M.I. Division, Balasore/S.E., EMIC, Keonjhar/CE, MI (O), Bhubaneswar.	6,81,600	10,000 + 500 VAT	Executive Engineer, M.I. Division, Balasore.	Special class. & Super class.	11 (eleven) calendar months.
4	Renovation to Bhangi M.I.P. (D/W) in Ramnaguda Block of Rayagada District under CLSRP Scheme.	816.45	Office of the E.E., M.I. Division, Rayagada/S.E., KBKMIC-II, Jeypore/CE, MI (O), Bhubaneswar.	8,16,500	10,000 + 500 VAT	Executive Engineer, M.I. Division, Rayagada.	Special class. & Super class.	11 (eleven) calendar months.

e-PROCUREMENT NOTICE

Bid Identification No. 01-SEKBKMIC-I of 2016-17

No. 1212—

- | | | |
|--|----|--|
| 1. Name of the work | .. | Renovation work |
| 2. No. of work | .. | 1 (One) No. |
| 3. Estimated Cost | .. | Varies Approximately Rs. 243.35 lakhs |
| 4. Period of completion | .. | 11 (Eleven) calendar months |
| 5. Date and Time of Availability of bid Documents in portal. | .. | From 29-05-2016 (10-00 A .M.) to 18-06-2016 (5-00 P.M.) in Website (www.tenderodisha.gov.in) |
| 6. Last Date/Time for receipt of bids in the portal. | .. | 18-6-2016 (5-00 P.M.) through Online only |
| 7. Deposit of EMD & Paper Cost, Affidavit (Original). | .. | From 10-00 hours on 20-6-2016 to 17-00 hours (5-00 P.M.) on 22-6-2016 in the sealed box marked with Bid ID No. 1—SEKBKMIC-I 2016-17 located in the O/o Superintending Engineer, KBKMI Circle-I, Bhawanipatna/Chief Engineer, Minor Irrigation, Odisha, Bhubaneswar/ Executive Engineer, Minor Irrigation Division, Balangir. |
| 8. Date of opening of bid | .. | 11-00 A.M. onwards on 23-6-2016 |
| 9. Name of the officer inviting bid | .. | Superintending Engineer, KBK, M.I. Circle-I, Bhawanipatna. |

Further details can be seen from the e-Procurement market place <http://tendersodisha.gov.in>

[ILLEGIBLE]

Superintending Engineer
KBK, MI Circle-I,
Bhawanipatna

BHAWANIPATNA
The 23rd May 2016

e-PROCUREMENT NOTICE

Bid Identification No. 01—SEKBKMIC of 2016-17

No. 1213—The Superintending Engineer, KBK, MI Circle-I, Bhawanipatna on behalf of Governor of Odisha invites Percentage Rate Bids in Double Cover System in Online mode only for improvement to M.I.Ps. as per Annexure to this bid notice from the class of eligible contractors as mentioned in Column 6 (Six). The bid should be submitted Online in the Website : www.tendersodisha.gov.in by eligible contractors.

ANNEXURE TO BID NOTICE

TABLE

Sl. No.	Name of the project & location	Approximate Estd. cost	Bid Security + VAT	Cost of bid documents	Class of contractor	Time for completion
(1)	(2)	(3) (Rs. in lakh)	(4) (in Rs.)	(5) (in Rs.)	(6)	(7)
1	Renovation of Mahabandha (Pampu Talab) in Ward No. 7,8,9,10 of Kantabanji town under NAC Area of Balangir District under Drainage improvement programme.	243.35	2,43,400	10,000 + 500	'A' & 'Spl.' class.	11 (eleven) calendar months.

1. Sale and receipt of Tender (Online) : from 10-00 hours on 29-5-2016 to 17-00 hours on 18-6-2016.
 2. Tender opening (Technical) : 11-00 A.M. onwards on 23-6-2016
 3. Deposit of EMD & Paper Cost, Affidavit (Original). : from 10-00 hours on 20-6-2016 to 17-00 hours on 22-6-2016.
1. Bid Documents consisting of Plans, Specifications, Schedule of Quantities and the Set of Terms and Conditions of Contract and other necessary documents can be seen in the Website : www.tenderodisha.gov.in .
 2. The bidders must possess compatible Digital Signature Certificate (DSC) of Class II or Class III.
 3. The Authority will not be held responsible for any technical snag or network failure during Online bidding.
 4. The Authority reserves the right to cancel any or all bids without assigning any reason thereof.
 5. The Cost of Bid Documents should be in shape of Demand Draft in favour of E.E., M.I. Division, Balangir Payable at Balangir and the Bid Security should be in shape of Deposit Receipt of any Nationalised Bank/Post Office Saving Accounts/N.S.C/Postal Time deposit Account / K.V.P. duly pledged in favour of E.E., M.I. Division, Balangir failing which the tender will be rejected.
 6. The Bidder may ask questions in the e-Procurement portal using his/her DSC from 10-00 hours of 29-05-2016 to 17-00 hours of 18-06-2016.
 7. Bidders desirous to hire machineries or equipments from outside the State or owned but deployed outside the state are required to furnish 2% of the amount put to tender (Column 3) as Bid Security.

8. Subsequent Corrigendum/Addendum if required shall only be available in Website indicated above.
9. Scanned clear copies should be uploaded. Non-visible copies of Documents may be liable for rejection.
10. Amendments made to the Contractual and Codal Provisions of OPWD Code vide Works Department, Government of Odisha, Office Memorandum No. 5288, Dt. 04-05-2016 will be followed scrupulously.
11. Amendments made vide Works Dept. Memorandum No.12366, dated the 8th November 2013 will be followed scrupulously.
12. General Instructions to Contractors issued vide Letter No. 20415/DOWR, dated the 14th September 2015 will be adhered strictly.
13. No extension of Time will be allowed. Penalty will be imposed as per Agreement Conditions if the work is not completed within the stipulated period /not in proportion to the work programme.
14. Name of the Work should be Superscribed on the Cover submitting Original documents failing which the Tender will be outrightly rejected.
15. Other details can be seen in the Online bidding documents from the e-Procurement market place <http://tendersodisha.gov.in>.
16. Works will be taken up as per the availability of Funds
17. The Tender will be opened on the next working day if the date of opening happens to be holiday.
18. Engineering Contractors desirous to avail EMD Exemption should attend the Tender opening along with original license failing which Tender will be outrightly rejected.
19. The Bid amount mentioned is at 2015-16 price level.

[ILLEGIBLE]

BHAWANIPATNA

The 23rd May 2016

Superintending Engineer

K.B.K.M.I. Circle-I,

Bhawanipatna

EXPRESSION OF INTEREST FOR PROVIDING, SUPPLYING, FIXING,
INSTALLATION, ERECTION & COMMISSION OF 65 MTRS HIGH NATIONAL
FLAG MAST IN THE PREMISES OF ORISSA HIGH COURT.

No. 2733—The Executive Engineer, Cuttack (R.&B.) Division, Cuttack, Odisha, invites Expression of Interest for providing, supplying, fixing, installation, erection & commission of 65 mtrs. High National Flag Mast in the premises of Orissa High Court at Cuttack in sealed envelope containing two packets.

Minimum illegible criteria for quoting the supply & installation of 65mtrs Flat Mast inside High Court are as follows :—

- (i) The specialized agencies must be a manufacturer of both High Mast Shaft & Luminaries and must be having minimum 6(six) years of manufacturing experience for manufacturing the Flat Mast in India.
- (ii) The specialised agencies should have prior experience of supply & installation of at least 3 Nos. 50 mtrs Flat Mast in anywhere in India.
- (iii) The specialised agencies should have valid PWD/CPWD Registration Certificate in suitable category for executing these works.
- (iv) The specialised agencies must be having a M.V. or above Electrical Contractor Licence of ELBO for executing electrical work in Odisha.
- (v) The specialised agencies should have valid Wind Tunnel Test Certificates for Mast sections conducted prior to minimum five years, with proven installation certificates for international standard.
- (vi) The specialised agencies should have latest ISO Certification for manufacturing facilities.

For any further details, please visit our website www.tenders.gov.in

The intended bidder may submit their “Technical Offer” in Packet-I containing the Earnest Money Deposit (EMD) of 1% of the quoted amount in shape of financial instrument like Small Savings Certificate/Term Deposit duly pledged in favour of Executive Engineer, Cuttack (R.&B.) Division No. I, Cuttack, payable at Cuttack and Bid Cost of Rs. 10,000 + VAT Rs. 5,000 (Non-refundable) in shape of separate Demand Drafts drawn in favour of the Executive Engineer, Cuttack (R.&B.) Division No. I, Cuttack from any Nationalised Bank payable at Cuttack .

Bidder shall have to submit following mandatory documents in the technical bid failing which bid will be rejected.

- a. Valid excise registration certificate
- b. Valid PF registration certificate
- c. Valid PWD/CPWD registration certificate
- d. MV or above Electrical license copy of ELBO registration certificate to execute the work in Odisha.
- e. Valid service tax registration certificate
- f. Valid VAT/TIN registration certificate of Odisha
- g. Last three financial years balance-sheets with minimum 100 Crs. turnover
- h. Wind tunnel test certificate prior to 2007

- i. Declaration of bidder on their letter head by stating that they will not have any kind of JV/ Consortium with any contractor /agency to execute this tender and they will do all the statutory compliances directly for executing this project .
- j. ISO certificates in support of manufacturing facilities
- k. Structural calculation of 65 mtrs mast considering wind speed of 55 mtrs per second and foundation to be designed considering SBC as 10 T per sqmtr.
- l. Data sheet of Mast, G.A. drawing of poles & flood light luminaires which proves that it should be of same company only.
- m. Necessary documents to be submitted to establish 6 years of manufacturing experience.
- n. Work order or completion certificates to be submitted to establish the experience of supply installation of 3 nos. 50 mtr Flag Mtrs in India.
- o. Declaration of bidder on their letter head by stating that they will be responsible for executing the project directly by engaging technically qualified engineers in the High Court premises by adhering all the safety norms. They will maintain the high mast system, lighting system for 1 year and will provide after sales service for changing the Flags for 1 year on free of cost basis.

and "Financial Offer" in "Packet - II" containing Annexure-IV and both the packets to be put inside in one sealed enveloped superscribing on the top "Providing, supplying, fixing, installation, erection & commission of 65 mtrs High National Flag Mast in the premises of Orissa High Court" so as to reach the Executive Engineer, Cuttack (R.&B.) Division No.I, Cuttack, Odisha on or before 27th May 2016 during office hours through Registered Post/Speed Post only. The bid document will be available in the portal (www.tenders.gov.in) from 13th May 2016 to 5 P.M. of 27th May 2016. The Technical Offer of the firms will be opened on 28th May 2016 at 11-00 A.M. in the Office of Executive Engineer, Cuttack (R.&B.) Division No. I, Cuttack, Odisha in presence of bidders or their authorized representatives whoever intends to remain present during the opening. If the office happens to be closed on the date of receipt of the bids or opening of bids as specified, the bids will be received and opened on the next working day at the same time and venue. The Financial Offer will be opened only of technically qualified bidders on the day of opening of Technical Offer or any other day on intimation to the bidders. The undersigned will not be responsible for any loss, damage or delay if any in the delivery of the documents or non-receipt of the same. A Pre-Bid meeting will be held on 24th May 2016 at 4-00 P.M. in the Office Chamber of Executive Engineer, Cuttack (R.&B.) Division No. I, Cuttack for further clarification.

Executive Engineer, Cuttack (R.&B.) Division, Cuttack, Odisha reserves the right to cancel any or all the bids without assigning any reason thereof.

[ILLEGIBLE]

CUTTACK

The 5th May 2016

Executive Engineer

Cuttack (R.&B.) Division No. I

e-PROCUREMENT NOTICE

INVITATION FOR BIDS (IFB)

Tender Call Notice No. 38 of 2015-16

No. 1361—The Executive Engineer, Charbatia (R. & B.) Division, Choudwar on behalf of the Governor of Odisha invites percentage rate bids for the works detailed in the table below from the class of contractors as mentioned in Column (7) of table registered with the State Government and contractors of equivalent Grade/Class registered with Central Government/M.E.S./Railways for execution of Civil Works. The bidders may submit bids for any or all of the following works separately. "The bidders registered under other State Government/M.E.S./Railways/C.P.W.D. of equivalent rank may participate in the tender and the successful bidder has to register under the State P.W.D. before signing of the agreement". The proof of registration from the appropriate authority shall be enclosed along with the bid documents :—

TABLE

Sl. No.	Name of the works	Value of work put to tender	E.E./A.E.E. with Headquarters	Security	Cost of document	Class of contractor	Period of completion
(1)	(2)	(3) (in Rs.)	(4)	(5) (in Rs.)*	(6) (in Rs.)	(7)	(8)
1	S/R to Athagarh (R.&B.) Subdivision office building at Athagarh for the year 2015-16.	19,58,086	S.E., Dhenkanal (R. & B.) Circle, Dhenkanal/ A.E.E. (R. & B.) Subdivision, Athagarh.	19,600	6,000 + 5% VAT.	'D' & 'C'	3 (three) calendar months.
2	S/R to Oranda Gurudijhatia Road such as const. of 2 span of 4 mtrs RCC Box culvert with approaches at 0.970 km for the year 2016-17.	47,02,671	S.E., Dhenkanal (R. & B.) Circle, Dhenkanal/ A.E.E. (R. & B.) Subdivision, Athagarh.	47,100	6,000 + 5% VAT.	'B' & 'A'	3 (three) calendar months.
3	S/R to Circuit House at Athagarh for the year 2015-16.	23,44,593	S.E., Dhenkanal (R. & B.) Circle, Dhenkanal/ A.E.E. (R. & B.) Subdivision, Athagarh.	23,500	6,000 + 5% VAT.	'C' & 'B'	3 (three) calendar months.

2. Bid documents consisting of plans, specifications, the bill of quantities and the set of terms and conditions of contract and other necessary documents can be seen in the Website : <http://www.tendersodisha.gov.in>.
3. Bids must be accompanied with scanned copies of financial instruments towards cost of bid documents in shape of Demand Draft issued from any Nationalised Scheduled Bank prepared in the name of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar payable at Cuttack separately towards cost & VAT of each bid respectively.
4. Bids must be accompanied with scanned copies of financial instruments towards E.M.D. of the amount specified for the work in the table Column (5) above along with tender in the form of Deposit Receipt of Scheduled Bank/Kissan Vikash Patra/Post Office Savings Bank Account/National Savings Certificate/Post Office Time Deposit duly pledged in favour of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar. Bank Draft, Pay Order or Bankers Cheque from any Bank in favour of the Executive Engineer shall not be considered as E.M.D. Tenders not accompanied with E.M.D. as specified above will not be considered. No adjustment of E.M.D. from one work to another will be entertained.
5. The bid documents will be available in the Website : <http://www.tendersodisha.gov.in> from 10-00 A.M. of the 21st March 2016 to 4-00 P.M. of the 30th March 2016 for Online bidding.
6. The bidder must possess compatible Digital Signature Certificate (DSC) of Class II or Class III
7. Bids shall be received only "Online" on or before 4-00 P.M. of the 30th March 2016
8. Bids received Online shall be opened at 11-00 hours on the 5th April 2016 in the office of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar in the presence of the bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging onto the site through their D.S.C. If the office happens to be closed on the last date of opening of the bids as specified, the bids will be opened on the next working day at the same time and venue.
9. After the date and time of receipt of bid is over, the original financial instruments towards Bid Security and Demand Draft towards cost of bid documents shall be submitted in the office of the Superintending Engineer, Dhenkanal (R. & B.) Circle, Dhenkanal/Executive Engineer, Charbatia (R. & B.) Division, Choudwar/A.E.E. concerned as mentioned in Column (4) above on or before the date & time of opening of bid as specified at Para. 08 above during office hours on working days, failing which the bid will be rejected.
10. The Engineer Contractor willing to avail the exemption of E.M.D. will submit the scan copy of affidavit to avail the exemption along with bid document and the original affidavit will be submitted before opening of bid. Affidavit should contain how many times such facility have been availed by him prior to this during the current financial year. Otherwise they will not be entitled to avail such facilities.

11. The S.T./S.C. contractors willing to avail the facilities as fixed by Government will submit scan copy of the affidavit for the same along with tender document and the original affidavit will be submitted before opening of bid. Otherwise they will not be entitled to avail such facilities.

12. Other details can be seen in the bidding documents

13. The authority reserves the right to cancel any or all bids without assigning any reason thereof.

[ILLEGIBLE]

CHOUHWAR
The 16th March 2016

Executive Engineer
Charbatia (R. & B.) Division
Choudwar

e-Procurement Notice

Bid Identification No. 38-E.E. CBT (R.&B.) of 2015-16

No. 1366—

- | | | |
|--|---|--|
| 1. Name of the Work | : | (i) Road works-1 No.
(ii) Building works 2 Nos. |
| 2. Estimated Cost | : | Rs. 47,02,671 to Rs. 19,58,086 |
| 3. Period of Completion | : | 3 months (90 days) |
| 4. Date and time of Availability of bid documents in the portal. | : | From 10-00 A.M. of the 21st March 2016 to 30th March 2016 up to 4 P.M. for Online bidding. |
| 5. Last date & time of receipt of bids in the portal. | : | 30th March 2016 up to 4 P.M. |
| 6. Name and address of the Officer Inviting Bid. | : | Executive Engineer, Charibatia (R.&B.) Division, Choudwar. |

Further details can be seen from the e-Procurement portal <http://www.tenderodisha.gov.in>.

[ILLEGIBLE]

CHOUHWAR
The 16th March 2016

Executive Engineer
Charbatia (R. & B.) Division,
Choudwar

INVITATION FOR BIDS (IFB)

Bid Identification No. 39 E.E. CBT (R. & B.) of 2015-16

No. 1368—The Executive Engineer, Charbatia (R. & B.) Division, Choudwar on behalf of the Governor of Odisha invites percentage rate bids in double cover system in Online mode for the construction of works as detailed in the table from the class of eligible contractors as mentioned in Column 4(four) registered with the State Governments and contractors of equivalent Grade/Class Registered with Central Government/MES/Railways/CPWD for execution of civil works. The proof of

registration from the appropriate authority shall be enclosed along with the Bid. If successful, the bidder who has not registered under State Government has to register under the appropriate registering authority of the State Government of Odisha in appropriate class of eligibility before award of the work.

2. The bidders may submit bids for the following works :—

TABLE

Sl. No.	Name of the works	Approximate value of work	Class of contractor	Concerned A.E.E. with Headquarters	E.M.D.	Cost of document including VAT @5%	Period of completion
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		(in Rs.)			(in Rs.)	(in Rs.)	
1	S/R to Radhakishorepur-Gurudijhatia-Chhagaon Balipur Road such as const. of 2 span of 6 mtr. RCC Box culvert with approaches at 8.480 km for the year 2016-17.	76,05,675	'B' & 'A'	Athagarh (R.&B.) Subdivision.	76,100	10,500	3 (three) calendar months.
2	S/R to Tangi-Haripur Road such as widening single lane to intermediate lane from 19.325 to 20.00 km for the year 2015-16.	69,02,776	'B' & 'A'	Charbatia (R.&B.) Subdivision. No. II.	69,100	10,500	3 (three) calendar months.

3. Bid documents consisting of plans, specifications, the schedule of quantities and the set of terms and conditions of contract and other necessary documents can be seen in the Website: www.tendersodisha.gov.in.

4. Bids must be accompanied by Earnest Money deposit/Bid Security of the amount specified for the work in the table Column (6) above, pledged in favour of the Executive Engineer, Charbatia (R.&B.) Division, Choudwar payable at Cuttack and will have to be in any one of the forms as specified in the bidding documents. Bidders desirous to hire machineries or equipments from outside the State or owned but deployed outside the State are required to furnish 2% of the amount put to tender as Bid Security.

5. The Bid documents will be available in the Website : www.tendersodisha.gov.in from 10-00 A.M. of the 21st March 2016 to 4-00 P.M. of the 4th April 2016 for Online bidding.

6. The bidder must possess compatible Digital Signature Certificate (DSC) of Class-II or Class-III.

7. Bids shall be received only "Online" on or before the 4th April 2016 up to 4-00 P.M.

8. Bids received Online shall be opened at 11-00 hours on the 8th April 2016 in the office of the Executive Engineer, Charbatia (R.&B.) Division, Choudwar in the presence of the bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging onto the site through their DSC. If the office happens to be closed on the last date of opening of the bids as specified, the bids will be opened on the next working day at the same time and venue.

9. After the date & time of receipt of bid is over, the original Bid Security and Demand draft towards cost of Bid documents as per Columns (6) & (7) shall be submitted in the office of the S.E., Dhenkanal (R.&B.) Circle, Dhenkanal/Executive Engineer, Charbatia (R.&B.) Division, Choudwar/Asst. Executive Engineer (R.&B.) Subdivision as specified in Column (5) of the table on or before date & time of opening of bid as specified at Para. 08 above, during office hours on working days failing which the bid will be rejected.

10. The cost of bid documents in shape of Demand Draft issued from any Nationalized Bank payable at Cuttack may be prepared in favour of the Executive Engineer, Charbatia (R.&B.) Division, Choudwar. The above Demand Draft may be furnished separately for Rs.10,000 & Rs. 500 towards cost of bid document & VAT respectively.

11. The Engineer contractor willing to avail the Exemption of E.M.D. will submit the scan copy of affidavit to avail the exemption along with bid document and the original affidavit will be submitted before opening of technical Bid. Affidavit should contain how many times such facility have been availed by him prior to this during the current financial year. Otherwise they will not be entitled to avail such facilities.

12. The S.T./S.C. contractors willing to avail the facilities as fixed by Government will submit scan copy of the affidavit for the same along with tender document and the original affidavit will be submitted before opening of Technical Bid. Otherwise they will not be entitled to avail such facilities.

13. Other details can be seen in the bidding documents

14. The authority will not be held responsible for any technical snag or network failure during Online bidding.

15. The bidder may ask questions in the e-Procurement portal using his/her Digital Signature Certificate from 10-00 A.M. of the 21st March 2016 to 4-00 P.M. of the 28th March 2016 related to the tender for clarification.

16. The authority reserves the right to cancel any or all bids without assigning any reason.

[ILLEGIBLE]

CHARBATIA

The 16th March 2016

Executive Engineer
Charbatia (R. & B.) Division

e-PROCUREMENT NOTICE

INVITATION FOR BIDS (IFB)

Identification Tender Call Notice No. 40 of 2015-16

No. 1399—The Executive Engineer, Charbatia (R. & B.) Division, Choudwar on behalf of the Governor of Odisha invites percentage rate bids for the works detailed in the table below from the class of contractors as mentioned in Column (7) of table registered with the State Government and contractors of equivalent Grade/Class registered with Central Government/M.E.S./Railways for execution of civil works. The bidders may submit bids for any or all of the following works separately. “The bidders registered under other State Government/M.E.S./Railways/C.P.W.D. of equivalent rank may participate in the tender and the successful bidder has to register under the State P.W.D. before signing of the agreement”. The proof of registration from the appropriate authority shall be enclosed along with the bid documents :

TABLE

Sl. No.	Name of the works	Value of work put to tender	E.E./A.E.E. with headquarters	Security	Cost of document	Class of contractor	Period of completion
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		(in Rs.)		(in Rs.)*	(in Rs.)		
1	S/R to Barachana-Balichandrapur road such as renewal coat with BM and SDBC from 0.00km to 2.200 km for the year, 2016-17.	48,68,964	S.E., Dhenkanal (R. & B.) Circle, Dhenkanal/ A.E.E. (R. & B.) Subdivision, Barachana.	48,700	6,000 + 5% VAT.	'B' or 'A' class.	1 (one) calendar month.
2	S/R to Baruan-Balichandrapur road such as renewal coat with BM and SDBC from 20.200km to 22.100 km for the year, 2016-17.	43,85,520	S.E., Dhenkanal (R. & B.) Circle, Dhenkanal/ A.E.E. (R. & B.) Subdivision, Barachana.	43,900	6,000 + 5% VAT.	'B' or 'A' class.	1 (one) calendar month.

2. Bid documents consisting of plans, specifications, the bill of quantities and the set of terms and conditions of contract and other necessary documents can be seen in the Website : <http://www.tendersodisha.gov.in>.

3. Bids must be accompanied with scanned copies of financial instruments towards cost of bid documents in shape of Demand Draft issued from any Nationalised Scheduled Bank prepared in the name of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar payable at Cuttack separately towards cost & VAT of each bid respectively.

4. Bids must be accompanied with scanned copies of financial instruments towards E.M.D. of the amount specified for the work in the table Column (5) above along with tender in the form of Deposit Receipt of Scheduled Bank/Kissan Vikash Patra/Post Office Savings Bank Account/National Savings Certificate/Post Office Time Deposit duly pledged in favour of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar. Bank Draft, Pay Order or Bankers Cheque from any Bank in favour of Executive Engineer shall not be considered as E.M.D. Tenders not accompanied with E.M.D. as specified above will not be considered. No adjustment of E.M.D. from one work to another will be entertained.

5. The bid documents will be available in the Website : <http://www.tendersodisha.gov.in> from 10-00 A.M. of the 22nd March 2016 to 4-00 P.M. of the 31st March 2016 for Online bidding.

6. The bidder must possess compatible Digital Signature Certificate (DSC) of Class II or Class III.

7. Bids shall be received only "Online" on or before 4-00 P.M. of the 31st March 2016

8. Bids received Online shall be opened at 11-00 hours on the 6th April 2016 in the office of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar in the presence of the bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging onto the site through their D.S.C. If the office happens to be closed on the last date of opening of the bids as specified, the bids will be opened on the next working day at the same time and venue.

9. After the date and time of receipt of bid is over, the original financial instruments towards Bid Security and Demand Draft towards cost of bid documents shall be submitted in the office of the Superintending Engineer, Dhenkanal (R. & B.) Circle, Dhenkanal/Executive Engineer, Charbatia (R. & B.) Division, Choudwar/A.E.E. concerned as mentioned in Column (4) above on or before the date & time of opening of bid as specified at Para. 8 above during office hours on working days, failing which the bid will be rejected.

10. The Engineer Contractor willing to avail the exemption of E.M.D. will submit the scan copy of affidavit to avail the exemption along with bid document and the original affidavit will be submitted before opening of bid. Affidavit should contain how many times such facility have been availed by him prior to this during the current financial year, otherwise they will not be entitled to avail such facilities.

11. The S.T./S.C. contractors willing to avail the facilities as fixed by Government will submit scan copy of the affidavit for the same along with tender document and the original affidavit will be submitted before opening of bid. Otherwise they will not be entitled to avail such facilities.

12. Other details can be seen in the bidding documents

13. The authority reserves the right to cancel any or all bids without assigning any reason thereof.

[ILLEGIBLE]

CHOUWAR

The 17th March 2016

Executive Engineer
Charbatia (R. & B.) Division,
Choudwar

e-Procurement Notice

Bid Identification No. 40-E.E. CBT (R.&B.) of 2015-16

1. Name of the work : Road works-2 Nos.
2. Estimated cost : Rs. 48,68,964 to Rs. 43,85,520
3. Period of completion : 3 months (90 days)
4. Date and time of availability of bid documents in portal. : From 10-00 A.M. of the 22nd March 2016 to 31st March 2016 up to 4 P.M. for "Online" bidding.
5. Last date & time for receipt of bids in the portal. : The 31st March 2016 up to 4 P.M.
6. Name and address of the Officer Inviting Bid. : Executive Engineer, Charbatia (R.&B.) Division, Choudwar.

Further details can be seen from the e-Procurement portal <http://www.tenderodisha.gov.in>.

[ILLEGIBLE]

Executive Engineer
Charbatia (R. & B.) Division,
Choudwar

CHOUDWAR
The 17th March 2016

e-PROCUREMENT NOTICE

INVITATION FOR BIDS (IFB)

Identification Tender Call Notice No. 2 of 2016-17

No. 2191—The Executive Engineer, Charbatia (R. & B.) Division, Choudwar on behalf of the Governor of Odisha invites percentage rate bids for the works detailed in the table below from the class of contractors as mentioned in Column (7) of table registered with the State Government and contractors of equivalent Grade/Class registered with Central Government/M.E.S./Railways for execution of civil works. The bidders may submit bids for any or all of the following works separately. "The bidders registered under other State Government/M.E.S./Railways/C.P.W.D. of equivalent rank may participate in the tender and the successful bidder has to register under the State P.W.D. before signing of the agreement". The proof of registration from the appropriate authority shall be enclosed along with the bid documents :

TABLE

Sl. No.	Name of the work	Value of work put to tender	E.E./A.E.E. with headquarters	Security	Cost of document	Class of contractor	Period of completion
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		(in Rs.)		(in Rs.)*	(in Rs.)		
1	Const. of Wayside Amenity Centre (WAC) at 35.690 km on R.N. road (SH-65) in the District of Cuttack for the year, 2016-17.	34,57,202	S.E., Dhenkanal (R. & B.) Circle, Dhenkanal/ A.E.E. (R. & B.) Subdivision, Narasinghpur.	34,600	6,000 + 5% VAT.	'C' or 'B'	4 (four) calendar months.

2. Bid documents consisting of plans, specifications, the bill of quantities and the set of terms and conditions of contract and other necessary documents can be seen in the Website : <http://www.tendersodisha.gov.in>.
3. Bid must be accompanied with scanned copies of financial instruments towards cost of bid documents in shape of Demand Draft issued from any Nationalised Scheduled Bank prepared in the name of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar payable at Cuttack separately towards cost & VAT of each bid respectively.
4. (i) Bids must be accompanied with scanned copies of financial instruments towards E.M.D. of the amount specified for the work in the table Column (5) above along with tender in the form of Deposit Receipt of Scheduled Bank/Kissan Vikash Patra/Post Office Savings Bank Account/National Savings Certificate/Post Office Time Deposit duly pledged in favour of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar. Bank Draft, Pay Order or Bankers Cheque from any Bank in favour of Executive Engineer shall not be considered as E.M.D. Tenders not accompanied with E.M.D. as specified above will not be considered. No adjustment of E.M.D. from one work to another will be entertained.

(ii) The bid who have quoted less bid price/rates than the estimated cost put to tender shall have to furnish the exact amount of differential cost i.e. estimated cost put to tender minus the quoted amount as Additional Performance Security in shape of Demand Draft/Term Deposit Receipt of any Nationalized Schedule Bank duly pledged in favour of the Executive Engineer Charbatia (R. & B.) Division, Choudwar. The scan copy of the Additional Performance Security shall be submitted along with the bid at the time of submission of bids. The additional performance security submitted in any other form shall not be considered.
5. The bid documents will be available in the Website : <http://www.tendersodisha.gov.in> from 10-00 A.M. of the 21st May 2016 to 4-00 P.M. of the 30th May 2016 for Online bidding.
6. The bidder must possess compatible Digital Signature Certificate (DSC) of Class II or Class III.
7. Bids shall be received only "Online" on or before 4-00 P.M. of the 30th May 2016
8. Bids received Online shall be opened at 11-00 hours on the 3rd June 2016 in the office of the Executive Engineer, Charbatia (R. & B.) Division, Choudwar in the presence of the bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging onto the site through their D.S.C. If the office happens to be closed on the last date of opening of the bids as specified, the bids will be opened on the next working day at the same time and venue.
9. After the date and time of receipt of bid is over, the original financial instruments towards Bid Security, Additional Performance Security (APS) and Demand Draft towards cost of bid documents shall be submitted in the office of the Superintending Engineer, Dhenkanal (R. & B.) Circle, Dhenkanal/ Executive Engineer, Charbatia (R. & B.) Division, Choudwar/A.E.E. concerned as mentioned in Column (4) above on or before the date & time of opening of bid as specified at Para. 8 above during office hours on working days, failing which the bid will be rejected.

10. The Engineer Contractor willing to avail the exemption of E.M.D. will submit the scan copy of affidavit to avail the exemption along with bid document and the original affidavit will be submitted before opening of bid. Affidavit should contain how many times such facility have been availed by him prior to this during the current financial year. Otherwise they will not be entitled to avail such facilities.

11. The S.T./S.C. contractors willing to avail the facilities as fixed by Government will submit scan copy of the affidavit for the same along with tender document and the original affidavit will be submitted before opening of bid. Otherwise they will not be entitled to avail such facilities.

12. Other details can be seen in the bidding documents

13. The authority reserves the right to cancel any or all bids without assigning any reason thereof.

[ILLEGIBLE]

CHOUWAR

The 12th May 2016

Executive Engineer
Charbatia (R. & B.) Division
Choudwar

e-Procurement Notice

WORKS DEPARTMENT

Bid Identification No. 02-E.E. CBT (R.&B.) of 2016-17

- | | | |
|--|---|--|
| 1. Name of the work | : | Building work-1 No. |
| 2. Estimated cost | : | Rs. 34,57,202.00 |
| 3. Period of completion | : | 4 months (120 days) |
| 4. Date and time of availability of bid documents in portal. | : | From 10-00 A.M. of the 21st May 2016 to the 30th May 2016 up to 4 P.M. for Online bidding. |
| 5. Last date & time for receipt of bids in the portal. | : | The 30th May 2016 up to 4 P.M. |
| 6. Name and address of the Officer Inviting Bid. | : | Executive Engineer, Charibatia (R.&B.) Division, Choudwar. |

Further details can be seen from the e-Procurement portal <http://www.tenderodisha.gov.in>.

[ILLEGIBLE]

CHOUWAR

The 12th May 2016

Executive Engineer
Charbatia (R. & B.) Division
Choudwar

CORRIGENDUM TO TENDER CALL NOTICE

No. 37-E.E. CBT (R.& B.) of 2015-16

No. 1265—The following modification has been made in respect to the Tender Call Notice No. 37 of 2015-16 invited by this Division:—

Sl. No.	Date as per original Notice	Date as per Corrigendum
(1)	(2)	(3)
1	Last date of sale and receipt up to 10-00 A.M. of 10-03-2016.	Last date of sale and receipt up to 4-00 P.M. of 14-03-2016
2	Date of opening 11-00 A.M. of 16-03-2016	Date of opening 11-00 A.M. of 18-03-2016.

All other terms and conditions remain unaltered.

[ILLEGIBLE]

CHOUDWAR
The 10th March 2016

Executive Engineer
Charbatia (R. & B.) Division
Choudwar

e-PROCUREMENT NOTICE

INVITATION FOR BIDS (IFB)

Identification No. 02-E.E. (R. & B.) KDP. of 2016-17

No. 2610—The Executive Engineer, Kendrapara (R. & B.) Division, Kendrapara on behalf of the Government of Odisha invites bids on percentage rate bids in Double Cover System in Online mode only for the following work detailed in the table :—

TABLE

Sl. No.	Name of the project	Approximate value of work	Class of contractor	Bid security	Cost of bid documents + VAT	Period of completion
(1)	(2)	(3) (in Rs.)	(4)	(5) (in Rs.)	(6) (in Rs.)	(7)
1	Construction of Way-side Amenity Centre (WAC) near Chandol Bazar on Jagatpur-Chandbali Road, Kendrapara for the year, 2016-17 (including Civil E.I. & P.H.).	51,06,794	'B' & 'A'	51,100	10,000 + 500 VAT @ 5%.	9 (Nine) calendar months.

2. Bid documents consisting of plans, the schedule of quantities and set of terms and conditions of contract and other necessary documents can be seen in the Website : <https://tendersodisha.gov.in> .
3. The bid must be accompanied with scan copies of financial instrument towards cost of bid documents in shape of Demand Draft issued from any Nationalized Scheduled Bank prepared in the name of the Executive Engineer, Kendrapara (R.& B.) Division, Kendrapara payable at Kendrapara separately towards cost of tender document and for cost of VAT for each bid.
4. The bid must be accompanied with scan copies of financial instrument towards E.M.D. of the amount specified for the work in the table Columns (5) above along with the tender in the form of Deposit Receipt of Scheduled Bank/Kisan Vikash Patra/Post Office Savings Bank Account/National Savings Certificate/Post Office Time Deposit duly pledged in favour of the Executive Engineer, Kendrapara (R. & B.) Division, Kendrapara. Bank Draft, Pay Order or Bankers Cheque from any Bank in favour of the Executive Engineer shall not be considered as E.M.D. Tenders not accompanied with E.M.D. as specified above will not be considered. No adjustment of E.M.D. from one work to another will be entertained.
5. The bid documents will be available in the Website : <https://tendersodisha.gov.in> from 10-00 A.M. of the 3rd June 2016 to 5-00 P.M. of the 18th June 2016 for Online bidding.
6. The bidders must possess compatible Digital Signature Certificate (DSC) of Class II or Class III .
7. Bids shall be received only "Online" on or before 5-00 P.M. of the 18th June 2016.
8. Bids received 'Online' shall be opened at 11-00 A.M. on the 22nd June 2016 in the office of the Executive Engineer, Kendrapara (R. & B.) Division, Kendrapara in the presence of the bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging onto the site through their D.S.C. If the office happens to be closed on the last day of the opening of the bids as specified, the bids will be opened on the next working day at the same time and venue.
9. After the date and time of receipt of the bids is over, the original Bid Security and Demand Draft towards cost of bid documents shall be submitted in the office of the undersigned/Superintending Engineer, Cuttack (R. & B.) Circle, Cuttack as specified at Columns (5) & (6) above during office hours on working days from 11-00 A.M. of the 20th June 2016 to 4-00 P.M. of the 21st June 2016, failing which the bid will be rejected. The Engineer Contractors participating the tender on exemption of E.M.D. shall produce the original Registration Certificate for necessary entry of participation during verification of their documents.
10. Other details can be seen in the bidding documents.
11. The authority will not be held responsible for any technical snag or network failure during "Online" bidding.
12. The authority reserves the right to cancel any or all bids without assigning any reason thereof.

KENDRAPARA

[ILLEGIBLE]

The 23rd May 2016

Executive Engineer
Kendrapara (R. & B.) Division, Kendrapara

e-PROCUREMENT NOTICE

NOTICE INVITING TENDER

No. 01-Tender-Online-Divn.-NPR of 2016-17

The Executive Engineer, Rural Works Division, Nimapara on behalf of Governor of Odisha invites percentage rate tenders through e-procurement for Road work as per Annexure. The bid should be submitted Online in the Website www.tendersorissa.gov.in by eligible class of contractors. The bidders should have the necessary portal enrolment (with his own Digital Signature Certificate).

1. E.M.D. required For Road Works
1 % of the estimated cost noted against the work as per Annexure in the form of FDR/NSC/KVP/POTD Passbook duly pledged in favour of Executive Engineer, R. W. Division, Nimapara. The scan copy of the E.M.D. shall be uploaded and original E.M.D. shall be physically produced in the office of the Executive Engineer, R. W. Division, Nimapara or office of the Deputy Executive Engineer, R. W. Subdivision, Kakatapur or office of the Assistant Executive Engineer, R.W. Subdivision, Konark, on or before Dt. 23-06-2016 up to 5-00 P.M.
2. Cost of tender paper Rs. 10,000 + VAT 5% = Rs. 10,500 per set (Non-refundable) only in shape of D.D. in favour of Executive Engineer, R. W. Division, Nimapara. The scan copy of the paper cost shall be uploaded and the original D. D. shall be physically produced in the office of the Executive Engineer, R. W. Division, Nimapara or office of the Deputy Executive Engineer, R.W. Subdivision, Kakatapur or office of the Assistant Executive Engineer, R. W. Subdivision Konark, on or before Dt. 23-06-2016 up to 5-00 P.M.
3. Class of contractor B & A class (of Odisha P.W.D.) or equivalent class of other licensing authorities.
4. Time for completion As mentioned in Column (5) of Annexure
5. Mode of submission of tender Tender should be submitted Online in www.tendersorissa.gov.in
6. Period of availability of tender Online/date of time of bidding Online/Date of opening of tender papers.

The details are follows :

Procurement Officer	Bid Identification No.	Availability of tender Online for bidding		Last date of seeking clarification	Date & time of opening of tender	
		From	To		Technical Bid	Financial Bid
(1)	(2)	(3)	(4)	(5)	(6)	(7)
Executive Engineer, Rural Works Division, Nimapara.	Tender-Online-Divn. NPR-01/2016-17	3-6-2016	19-6-2016 up to 5-00 P.M.	16-6-2016	24-6-2016 at 11-00 A.M.	28-06-2016 at 11-00 A.M.

7. Bid documents consisting of qualification, information and eligibility criteria of bidders, plans, specifications, drawings and the schedule of quantities of the various classes of work is available in Website : www.tendersorissa.gov.in

8. The bid for the work shall remain open for acceptance for a period of ninety days from the last date of receipt of bids. If any Bidder/Tenderer withdraws his bid/tender before the said period or makes any modifications in the terms and conditions of the bid, the said earnest money shall stand forfeited.

9. Employer shall not accept any responsibility for failures or breakdowns of the electronic procurement system during the e-tendering process. In case of system failure malfunction or breakdown during the bidding process an e-Mail will be sent to all registered bidders or a notice will be published on the Employer's e-Procurement Portal notifying that the system is down/was down (specifying time and duration) and specifying what changes (if any) this may have on the deadline for submission of bids and other key dates as appropriate. The Employer accepts no responsibility for possible local power or equipment failures or non-opening of bid documents and bidders are strongly advised to submit their bids well before the deadline.

10. Additional Performance Security shall be obtained from the bidder when the bid amount is less than the estimated cost put to tender. In such an event, the bidders who have quoted less bid price/ rates than the estimated cost put to tender shall have to furnish the exact amount of differential cost, i.e estimated cost put to tender minus the quoted amount as Additional Performance Security in shape of Demand Draft/Term Deposit Receipt pledged in favour of the Executive Engineer, R.W Division, Nimapara in the sealed envelope along with the price bid at the time of submission of bids.

The bids of the technically qualified bidders will be opened for evaluation of the price bid. In case of the bidders quoting less bid price/rate than the estimated cost put to tender and have not furnished the exact amount of differential cost (i.e. estimated cost put to tender minus the quoted amount) as Additional Performance Security in shape of Demand Draft/Term Deposit Receipt, their price bid will not be taken into consideration for evaluation even if they have qualified in the technical bid evaluation.

11. Authority reserves the right to reject any or all the tenders without assigning any reasons thereof.

NIMAPARA

[ILLEGIBLE]

The 26th May 2016

Executive Engineer
Rural Works Division, Nimapara

Sl. No.	Name of R. W. Division	Name of work	Estimated cost put to tender (Rs. in lakh)	<i>ANNEXURE</i>
				Time of completion
(1)	(2)	(3)	(4)	(5)
1	Nimapara	Improvement to Baharana - Belapada Road for 2016-17 (Balance Work)	69.10	06 (Six) months

1st CORRIGENDUM TO TENDER CALL NOTICE

No. 04 of 2016-17

The tender called vide this office tender Call Notice No. 04 of 2016-17 is hereby modified as follows.

Tender ID—2016—EICCL—31253—1

1. The date and time of available of bid documents in the Portal/Online from 3-00 P.M. of dated the 28th May 2016 to 5-00 P.M. of dated the 3rd June 2016 instead of 5-00 P.M. of dated the 2nd June 2016.

Other terms and conditions as mentioned in the DTCN shall remain unchanged.

PURI

[ILLEGIBLE]

The 28th May 2016

Executive Engineer
Puri (R. & B.) Division, Puri

INVITATIONS FOR BIDS (IFB)

Bid Identification No. 03—E.E./R.& B./SBP of 2016-17

No. 3089—The Executive Engineer, Sambalpur (R. & B.) Division No. I, Sambalpur on behalf of Governor of Odisha invites percentage rate bids in double cover system for the construction of works as detailed in the table from the class of eligible contractors as mentioned in Column (5) five registered with the State Governments and contractors of equivalent Grade/Class registered with Central Government/M.E.S./Railways for execution of Boundary wall/Building works/Road works. The proof of registration from the appropriate authority shall be enclosed along with the bid. If successful, the bidder who has not registered under State Government has to register under the State P.W.D. in appropriate class of eligibility before signing of the agreement :—

TABLE

Sl. No.	Name of the works	Approximate value of work	Period of completion	Class of contractor	Bid security	Cost of document	Last date & time of Online receipt of bids
(1)	(2)	(3) (Rs. in lakhs)	(4)	(5)	(6) (in Rs.)	(7) (in Rs.)	(8)
1	Construction of Waysite. Amenity Centre (WAC) at PWD IB, Dhama at 23rd km on Sambalpur-Sonepur road (SH-15) for the year, 2016-17.	54,448 (Composite)	6 (six) calendar months.	'B' & 'A' class.	54,500	10,000 + VAT 500	7-6-2016 up to 13-00 hours.
2	Construction of Waysite. Amenity Centre (WAC) on NH No. 55 at 51/00 km on Rairakhole-Charmal-Sambalpur Road for the year, 2016-17.	54,448 (Composite)	6 (six) calendar months.	'B' & 'A' class.	54,500	10,000 + VAT 500	7-6-2016 up to 13-00 hours.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		(Rs. in lakhs)			(in Rs.)	(in Rs.)	
3	Construction of Wayside. Amenity Centre (WAC) on NH No. 53 at 119/00 km (R.H.S.) on Sambalpur-Jamankira Road at Badarama for the year, 2016-17.	54,448 (Composite)	6 (six) calendar months.	'B' & 'A' class.	54,500	10,000 + VAT 500	7-6-2016 up to 13-00 hours.

1. Bid documents consisting of plans, specifications, the schedule of quantities and the set of terms & conditions of contract and other necessary documents can be seen in the Website : www.tendersodisha.gov.in .

2. Bids must be accompanied by Earnest Money Deposit/Bid security of the amount specified for the work Serial Nos. 1 to 3 in the Column (6) of above table pledged in favour of the Executive Engineer, Sambalpur (R. & B.) Division No. I, Sambalpur and will have to be in any one of the forms as specified in the bidding document. Bidders desirous to hire machineries or equipments from outside the State or owned but deployed outside the State are required to furnish 2% of the amount put to tender as bid security.

3. The bid documents will be available in the Website: www.tendersodisha.gov.in from 12-00 hours of the 1st June 2016 to 13-00 hours of the 7th June 2016.

4. The bidder must possess Compatible Digital Signature Certificate (DSC) of Class II or Class III.

5. Bids shall be received only "Online" on or before 13-00 hours of the 7th June 2016

6. Bids received "Online" shall be opened at 10-30 hours on the 10th June 2016 in the office of the Executive Engineer, Sambalpur (R. & B.) Division No. I, Sambalpur, Odisha in the presence of bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging onto the site through their D.S.C. If the office happens to be closed on the stipulated date of opening of bids as specified, the bids will be opened on the next working day at the same time and venue.

7. Original bid security & Demand Draft towards cost of bid document shall be submitted in the office of the undersigned or for the work Serial Nos. 1 to 3 in the office of the Deputy Executive Engineer (R&B) Subdivision-I, Sambalpur, after bid closing date, i.e. the 7th June 2016 (1-00 P.M.) and on or before 10-15 hours on the 10th June 2016 during office hours on working days failing which the bid will be rejected. The original bid security and cost of bid document in a sealed cover will be dropped in the tender box kept in the office of the undersigned for the purpose which will be opened at 10-30 hours on the 10th June 2016. Non-submission of original bid security and Demand Draft towards cost of bid document within the designated period shall debar the bidder from participating in the Online bidding system and his name also shall be informed to the registering authority for cancellation of his registration.

8. The cost of bid documents has to be paid by each bidder in shape of Demand Draft drawn in favour of the Executive Engineer, Sambalpur (R. & B.) Division No. I, Sambalpur from any Nationalized Scheduled Bank payable at Sambalpur for the work Serial Nos. 1 to 3 Rs. 10,500 towards cost of tender paper including VAT.

9. Original Bid Security, Additional Performance Security (APS) & Demand Draft towards cost of bid document may be submitted in the office of the undersigned or for the work Sl. No. 1 to Sl. No. 3 in the office of the Executive Engineer, Sambalpur (R&B) Division No. I, Sambalpur after bid closing date, i.e. from 13-00 Hrs of the 7th June 2016 and on or before 10-30 Hours on dated the 10th June 2016 during office hours on working days failing which the bid will be rejected. However Additional Performance Security (APS) need to be deposited in shape of Term Deposit (TD)/ Demand Draft (DD) in favour of respective Executive Engineer (R&B) Division No. I, Sambalpur, if the quoted bid is less than the tender amount.

10. Detailed information as contained in the D.T.C.N. shall have to be strictly adhered to while submitting the tender papers.

11. Engineer contractor desirous to avail the facility of exemption of E.M.D. is required to submit an affidavit in original to the effect that he has not yet availed the facility for more than two works during the current financial year. The name of work for which and the authority to which the tender is being submitted must be mentioned in the affidavit failing which the tender will be rejected.

12. Other details can be seen in the bid documents

13. This notice is to be read with all the Clauses/Addendum to the "Procedure to participate in Online bidding".

14. If any of the intending bidders wish to withdraw from participation in the bid, he/she can freely withdraw from the participation before scheduled date and time of closure, failing which action as deemed fit as per relevant codal practice will be taken against him/her.

15. Any Corrigendum/Addendum will be displayed in the Website : www.tendersodisha.gov.in only.

16. If the office happens to be closed on the opening day due to subsequent declaration as holiday in Government or local authority the tenders will be opened on the immediate next working day at same time and venue respectively.

17. The Online bidder shall have to produce the original documents for verification in support of scanned copies and statements uploaded in the portal within three days from the date of opening of the bid.

18. List of machineries :

The intending participants must possess or must submit a deed to procure on hire/lease the list of plants/equipments required for the work as specified in the bid document.

19. Conditional tender will be summarily rejected. The Department reserves the right to reject any or all bids without assigning any reason thereof.

SAMBALPUR

[ILLEGIBLE]

The 21st May 2016

Executive Engineer
Sambalpur (R. & B.) Division No. I

Bid Identification

No. 03—E.E. (R.& B.) SBP of 2016-17

No. 3300—The tender invited vide Bid Identification No. 03-EE (R & B) SBP-2016-17 at Sl. No. 03 is hereby cancelled due to not available of site.

SAMBALPUR

[ILLEGIBLE]

The 28th May 2016

Executive Engineer

Sambalpur (R. & B.) Division

No. I

VSS INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA (SAMBALPUR)

No. 7335-VIMSAR—Sealed Tenders are invited by the undersigned auction sale of Government condemned vehicle (Mini Bus) bearing No. OSS-1453. The detail terms and conditions of the Tender Call Notice can be held from the office of the Superintendent, VIMSAR, Burla from the date of publication of tender to 5-00 P.M. of dated the 9th July 2016 or can be downloaded from the District Website : www.sambalpur.nic.in.

SAMBALPUR

[ILLEGIBLE]

The 28th May 2016

Superintendent

VSS IMSAR, Burla